

NATIONAL COMPANY LAW TRIBUNAL
OBJECTIONS LIST DATED 01.08.2024 TO 13.08.2024
PETITION , APPLICATIONS , ADDITIONALS

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	12/12/2023	Company Appeal(Companies Act)	710102105782023		VS				
						Sec 252 (1) - By Government Body	6/8/2024	stk 7 missed	PUNEET
2	14/12/2023	Company Petition IB (IBC)	710102106332023		CENTRAL BANK OF INDIA VS DIGVIJAY SINGH				
						Section 95(1)	9/8/2024	1.please pdf from section of proof of service 2.OCR missed in entire pdf. 3.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 4.master data missed 5.court fee missed @ 1 rs in vakalatnama file upload again and again withdefect so please check and upload file if any doubt please contact to regisrty regarding your file. reminder /4	MOHD
3	20/12/2023	Company Petition IB (IBC)	710102108182023		CENTRAL BANK OF INDIA VS SAJIVVE TREHAN				
						Section 95(1)	9/8/2024	"No of Objectios. 1.OCR missed in entire pdf. 2.pagination missed in index 3.Book marking missed acording to the index with the pagination. 4.SR no missed SR -4 to SR 14 betwwen Page no 13 and 14 5.please mention company name on page no 14. 6.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 7.court fee missed @ 1 rs in vakalatnama 8.master data missed file upload again and again withdefect so please check and upload file if any doubt please contact to regisrty regarding your file.	MOHD
4	21/02/2024	Company Petition IB (IBC)	710102016522024		V GO MOTOR PRIVATE LIMITED VS V GO MOTOR PRIVATE LIMITED				
						IBC Under Sec 10	5/8/2024	No of Objectios. 1.Fomr-B missed if any doubt please contact to regisrty regarding your file reminder 3	MAREESH
5	2/3/2024	Company Petition IB (IBC)	710102019562024		JATINDER SINGH BAGGA VS DENA BANK (MERGED WITH BANK OF BARODA)				
						Section 94(1)	6/8/2024	No of Objectios. 1.memo party missed in index and in pdf if any doubt please contact to registry regarding your file.	SANGEETA BOHRA

6	11/4/2024	Company Petition IB (IBC)	710102030342024		STATE BANK OF INDIA VS MRS. NITA PURI	Section 121(1)	8/8/2024	No of Objectios. 1.need to file as a application with main case if any doubt please contact to regsitry regarding your file	MITAL AND MITAL
7	11/4/2024	Company Petition IB (IBC)	710102030552024		AMIRSONS TIMBER VS SKYLINE ENGINEERING CONTRACTS (INDIA) PVT LIMITED	IBC Under Sec 9	10/8/2024	1.Need to true copy sign on annexure every page 2.Double pagination not allowed 3.Pg-47 to 49,73 to 78, 170 to 866,945 to 948,1029 to 1067,1131,1333,1483,1711,1737,1834 to 2490,2570,2571,2572,2658 to 268 not clear 4.entire pdf not clear file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file. reminder -3	Gursat
8	14/05/2024	Company Petition IB (IBC)	710102042322024		ASHOK KUMAR SINHA (HUF) AND ORS. VS IMPERIA STRUCTURES LIMITED	IBC under Sec 7	9/8/2024	"No of Objectios. 1.need to affidavit all applicant. 2.Pg-91 to 93 not clear 3.service missed , 4.IRP certificate missed 5.OCR missed file upload again and again withdefect so please check and upload file if any doubt please contact to regsitry regarding your file. reminder - 3"	SUSHANT KUMAR SARKAR
9	15/05/2024	Company Appeal(Companies Act)	710102042612024		ASHOK KUMAR SINHA (HUF) AND ORS. VS IMPERIA STRUCTURES LIMITED	Sec 252 (1)	13/08/2024	please mentioned english typed copy and this company not govt body kindly due payment section 252 bookmarking numbering missed	SANJEEV KUMAR
10	20/05/2024	Company Petition IB (IBC)	710102043992024		CENTRAL BANK OF INDIA VS RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	8/8/2024	No of Objectios. file submit by mistake from the adv we will defect raise in all tab Pg-79,83,86 to 95,215 to 249, not clear blank page not allowed pagination cut in pdf	BINAY KUMAR MISHRA

11	19/12/2023	Company Petition IB (IBC)	710102107732023		CENTRAL BANK OF INDIA VS ROHAN TREHAN			"No of Objectios. 1.OCR missed in entire pdf. 2.Pg-76,81,82,84,86 to 90,101 to 110,126 to 133,139 not clear 3.master data missed 4.court fee missed @ 1 rs in vakalatnama file upload again and again withdefect so please check and upload file if any doubt please contact to regisry regarding your file. reminder /4	MOHD
12	22/12/2023	Company Petition IB (IBC)	710102108742023		CENTRAL BANK OF INDIA VS KESAR KANWAR	Section 95(1)	9/8/2024	""No of Objectios. 1.OCR missed in entire pdf. 2.Book marking missed according to the index with the pagination. 3.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 4.court fee missed @ 1 rs in vakalatnama 5.master data missed file upload again and again withdefect so please check and upload file if any doubt please contact to regisry regarding your file." i called again and again but responsisve no reminder /4	MOHD
13	24/05/2024	Company Petition IB (IBC)	710102045692024		CANARA BANK VS NIHARIKA GOEL	Section 95(1)	9/8/2024	"No of Objectios. 1.Pg-56,145,196 to 200not clear 2.court fee missed @ 1 rs in vakalatnama if any doubt please contact to regisry regarding your file.	Saksham Mittal
14	30/05/2024	Company Petition IB (IBC)	710102047322024		BANK OF INDIA LIMITED VS SHYAM INDOFAB PRIVATE LIMITED	IBC under Sec 7	2/8/2024	No of Objectios. 1.volume wise index pagination wrong please do properly 2.please remove matser index every where exclude volume-1 3.wrong pagination in book marking according to the index if any doubt please contact to registry regarding your file	Ananya Kukreti

15	30/05/2024	Company Petition IB (IBC)	710102047332024		BANK OF INDIA LIMITED VS SH. SANDEEP GUPTA				No of Objectios. 1.volume wise index pagination wrong please do properly 2.please remove matser index every where exclude volume-1 3.need to sign on after every index 4.list of date events and brief synopsis missed 5.Pg- form C on page no 3 and form 21 and 33 form A, 6.OCR missed in entire pdf 7. if any doubt please contact to registry regarding your file	Ananya Kukreti	
16	28/05/2024	Company Petition IB (IBC)	710102046732024		MANMOHAN SINGH GULATI VS ALLAHABAD BANK (MERGED WITH INDIAN BANK)			Section 95(1)	2/8/2024	"No of Objectios. 1.memo party missed in index and in pdf 2.pdf reuploaded but without memo party please attached memo oarty in the pdf if any doubt please contact to regisrty regarding your file	SANGEETA BOHRA
17	29/05/2024	Company Petition IB (IBC)	710102047082024		CENTRAL BANK OF INDIA VS DIAMOND HUT INDIA PRIVATE LIMITED			IBC under Sec 7	5/8/2024	DD NOT SUBMITTED	BINAY KUMAR MISHRA
18	30/05/2024	Company Petition IB (IBC)	710102047452024		PRITHIPAL SINGH GULATI VS ICICI BANK LTD					""No of Objectios. 1.memo party missed in index and in pdf 2.pdf reuploaded but without memo party please attached memo oarty in the pdf if any doubt please contact to regisrty regarding your file"	SANGEETA BOHRA
19	3/6/2024	Company Petition IB (IBC)	710102048512024		WINSTROL PETRO CHEMICALS PVT LTD VS WOODHILL INFRASTRUCTURE LIMITED.			IBC Under Sec 9	5/8/2024	DD NOT SUBMITTED	RAJESH RAI
20	1/6/2024	Company Petition IB (IBC)	710102047892024		CENTRAL BANK OF INDIA VS ASHTAVINAAYAK JEWELLER PRIVATE LIMITED			IBC under Sec 7	5/8/2024	DD NOT SUBMITTED	BINAY KUMAR MISHRA
21	4/6/2024	Company Petition IB (IBC)	710102048962024		CENTRAL BANK OF INDIA VS SANKALPA OVERSEAS PRIVATE LTD.			IBC under Sec 7	5/8/2024	DD NOT SUBMITTED	BINAY KUMAR MISHRA
22	7/6/2024	Intervention Petition (IBC)	710102049752024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS UNIVERSAL BUILDWELL PVT. LTD.			Sec 60(5)	6/8/2024	"No of Objectios. 1.case type wrong. contact to regisrty regarding your file as per advocate reminder 2	Rashmi
23	6/6/2024	Company Petition IB (IBC)	710102049452024		CENTRAL BANK OF INDIA VS HANUNG PROCESSORS PRIVATE LIMITED			IBC under Sec 7	5/8/2024	DD NOT SUBMITTED	BINAY KUMAR MISHRA

29	10/6/2024	Company Petition IB (IBC)	710102050852024		THE CANARA BANK LIMITED VS MOHENDER AGGARWAL			No of Objectios. 1.Book marking missed with the pagination acording to the index 2.memo party missed in pdf 3.List of Dates &&& Events missed in pdf 4.need to sign on every page of application 5.need to true copy sign on every page of annexure 6.double pagination not allowed 7.vakalatnama missed 8.service missed 9.master data missed 10.OCR missed 11.reminder 3 if any doubt please contact to registry regarding your file	KRISHAN KUMAR
30	11/6/2024	Company Petition IB (IBC)	710102051022024		CANARA BANK VS MONIKA GARG	Section 95(1)	5/8/2024	No of Objectios. 1.Book marking missed with the pagination acording to the index 2.memo party missed in pdf 3.List of Dates &&& Events missed in pdf 4.blank pages 1 to 7, 5.need to sign on every page of application 6.OCR missed 7.double pagination not allowed 8.233,257,259 to 263,264 to 270,309 cut 9.vakalatnama missed and 10.service missed 11.master data missed reminder 3 if any doubt please contact to registry regarding your file	KRISHAN KUMAR
31	14/06/2024	Company Petition IB (IBC)	710102051932024		THE CANARA BANK LIMITED VS AMIT KUMAR GUPTA	Section 95(1)	5/8/2024	1.date missed in vakalatnama 2.file upload again and again withdefect so please check and upload file if any doubt please contact to regisrty regarding your file	Harshit Gupta
32	15/06/2024	Company Petition IB (IBC)	710102052362024		CANARA BANK VS PALLAVI SETHI	Section 95(1)	1/8/2024	1.OCR missed 2.need to true copy sign on every page of annexure 3.Pg-63,66 not clear file upload again and again withdefect so please check and upload file if any doubt please contact to regisrty regarding your file.	Saurabh Kushawaha

33	16/06/2024	Company Petition IB (IBC)	710102052472024		CANARA BANK VS MR. BRIJBHUSHAN SINGAL	Section 95(1)	1/8/2024	1.OCR missed in entire pdf 2.Pg-42,44,46,48,51 not clear 3.master data missed 4.file upload again and again withdefect so please check and upload file if any doubt please contact to registry regarding your file.	Preet Singh Oberoi
34	17/06/2024	Company Petition IB (IBC)	710102052522024		CANARA BANK VS MR. NEERAJ SINGHAL	Section 95(1)	1/8/2024	1.Pg-36,38,40,42,45 not clear 2.master data missed 3.file upload again and again withdefect so please check and upload file if any doubt please contact to registry regarding your file.	Preet Singh Oberoi
35	15/06/2024	Company Petition IB (IBC)	710102052232024		CANARA BANK VS TARANPREET KAUR	Section 95(1)	5/8/2024	1.Name of corporate debtor not mentioned which guarantee is given company (M.K. PRINTECH PRIVATE LIMITED) name missed on page 12. and SR no 14. reminder/ 3 if any doubt please contact to registry regarding your file.	Saurabh Kushawaha
36	15/06/2024	Company Petition IB (IBC)	710102052262024		CANARA BANK VS JASVINDER SINGH MAKAN	Section 95(1)	5/8/2024	No of Objectios. 1.sign missed after index iff any doub please contact to registry reagrdng your file reminder/ 3	Saurabh Kushawaha
37	19/06/2024	Company Petition IB (IBC)	710102053002024		CANARA BANK VS MS. AARTI SINGAL	Section 95(1)	1/8/2024	1.Pg-36 to 41 not clear 2.master data missed for Bhushan Power And Steel Limited- file upload again and again withdefect so please check and upload file if any doubt please contact to registry regarding your file. & amp;quot;	Preet Singh Oberoi
38	19/06/2024	Company Petition IB (IBC)	710102053012024		CANARA BANK VS MR. SANJAY SINGAL	Section 95(1)	1/8/2024	1..master data missed for Bhushan Power And Steel Limited- file upload again and again withdefect so please check and upload file if any doubt please contact to registry regarding your file. & amp;quot;& amp;quot;& amp;quot;& amp;quot;	Preet Singh Oberoi

39	19/06/2024	Company Petition IB (IBC)	710102053162024		THE CANARA BANK LIMITED VS SURENDER KUMAR BANSAL			1.book marking missed with the pagination according to the index. 2.pagination missed in index 3.OCR missed. 3.master data missed. 4.incomplete file. 5.Same filed again upload. file upload again and again withdefect so please check and upload clear file. if any doubt please contact to registry regarding your file	Harshit Gupta
40	14/06/2024	Company Petition IB (IBC)	710102051942024		THE CANARA BANK LIMITED VS NARESH KUMAR GUPTA	Section 95(1)	1/8/2024	No of Objectios. 1.date missed in vakalatnama 2.file upload again and again withdefect so please check and upload file if any doubt please contact to registry regarding your file reminder 3	Harshit Gupta
41	15/06/2024	Company Petition IB (IBC)	710102052162024		CANARA BANK VS SURINDER KAUR	Section 95(1)	5/8/2024	1.sign missed after index 2.Name of corporate debtor for NOT KNOWN which guarantee is given company name missed on page 11 reminder 3 if any doubt please contact to registry regarding your file	Saurabh Kushawaha
42	26/06/2024	Company Petition IB (IBC)	710102054372024		CANARA BANK VS MRS. NEELAM BHATIA	Section 95(1)	1/8/2024	1.welfare missed 25 rs in the vaklatnama if any doubt please contact to registry regarding your file.	Brijesh Kumar Tamber
43	26/06/2024	Company Petition IB (IBC)	710102054322024		CANARA BANK VS MR. SACHIN BHATIA	Section 95(1)	1/8/2024	1. welfare missed 25 rs in the vaklatnama if any doubt please contact to registry regarding your file.	Brijesh Kumar Tamber
44	27/06/2024	CA(A) Merger and Amalgamation(Companies Act)	710102054662024		MERVIS ENGINEERING AND INFRA TECH PRIVATE LIMITED VS MR. SACHIN BHATIA	Sub-section (I) of section 230	1/8/2024	no of objections 1.bookmarking are mandatory 2. OCR missing 2. 93-108,112-114,380-381,385-386,397-398,410 pages not clear	VIJAY
45	26/06/2024	Company Petition IB (IBC)	710102054362024		CANARA BANK VS MR. ANIL BHATIA	Section 95(1)	1/8/2024	""1.welfare missed 25 rs in the vaklatnama if any doubt please contact to registry regarding your file. ""	Brijesh Kumar Tamber
46	28/06/2024	Company Petition IB (IBC)	710102055172024		BANK OF BARODA VS SATISH KUMAR PAWA	Section 95(1)	9/8/2024	""""No of Objectios. 1.Pg-110 not clear file upload again and again withdefect so please check and upload file if any doubt please contact to registry regarding your file. reminder -3	GIRISH

66	17/07/2024	Company Petition IB (IBC)	710102062322024		TBS METAL PRIVATE LIMITED VS NUBERG ENGINEERING LIMITED	IBC Under Sec 9	12/8/2024	1.reply missed for demond notice or 9-3-B certificate if any doubt please contact to regsitry regarding your file. Note-only upload proof of service as petition please upload petition after raise the all defect	K ASHAR CO.
67	17/07/2024	Company Petition IB (IBC)	710102062422024		IDBI BANK LIMITED VS AMIT MITTAL	Section 95(1)	10/8/2024	"No of Objectios. 1.master data missed for M/s Green Effect Waste Management Ltd 2.Pg-100,102,104,105,106,107,108,109,110,111,112,156,162,163,186,305 to 380, not clear 3.same file uploaded with defect Or 4.file should be in chandigarh according to the jurisdiction L74999HR2002PLC034805 if any doubt please contact to regsitry regarding your file	SANJAY BAJAJ
68	18/07/2024	Company Petition (Companies Act)	710102062592024		COLLAGE INFRA PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI	Sec. 441	5/8/2024	no of objections 1. AOA not clear and master data not clear 2.pdf not proper show and very dim all pages	Tariq
69	18/07/2024	Company Petition IB (IBC)	710102062632024		IDBI BANK LIMITED VS DIPALI MITTAL	Section 95(1)	10/8/2024	"No of Objectios. 1.Pg-50,60,100,102,104,105,106,107,108,109,110,111,112,162,305 to 380 not clear 2.master data missed for M/s Green Effect Waste Management Ltd 3.same file uploaded with defect Or 4.file should be in chandigarh according to the jurisdiction L74999HR2002PLC034805 if any doubt please contact to regsitry regarding your file	SANJAY BAJAJ
70	20/07/2024	Company Petition IB (IBC)	710102063272024		THE CANARA BANK LIMITED VS SMT. KAMLESH DEVI AGGARWAL	Section 95(1)	13/08/2024	1.Pg-28,29,30 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISPAT LIMITED if any doubt please contact to regsitry regarding your file "wrong juridcition need to file in mumbai"	Preet Singh Oberoi

71	21/07/2024	Contempt Petition (IBC)	710102063412024		RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL VS MR. GIRISH CHANDER JOSHI SUSPENDED BOARD OF DIRECTOR M/S THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/8/2024	No of Objectios. 1.list of date events and brief synopsis missed 2.incomplete details in the memo party . if any doubt please contact to registry regarding your file	ABHISHEK
72	20/07/2024	Company Petition IB (IBC)	710102063222024		M/S WOOD CRAFT FURNISHERS VS TEN ON TEN HABITAT PRIVATE LIMITED	IBC Under Sec 9	13/08/2024	1.OCR missed in entire file 2.reply missed for notice or 9-3-B certificate missed 3.file upload again and again witdefect if any doubt please contact to regisrty regarding your file.	Geetu
73	25/07/2024	Company Petition IB (IBC)	710102064732024		THE CANARA BANK LIMITED VS SMT ARCHANA AGGARWAL	Section 95(1)	13/08/2024	No of Objectios. 1.Pg- 28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file ""wrong juridiction need to file in mumbai""	Preet Singh Oberoi
74	25/07/2024	Company Petition IB (IBC)	710102064642024		CANARA BANK VS CHANDRESH JAJOO	Sec 60(2),Section 95(1)	1/8/2024	No of Objectios. 1.section wrong please you can write like application under section 95 and readwithetc, 2.Pg- 103,107,141,143,145,148,149,1 50,237,238 to 263,265,173,293,294 to 296A,308 to 314 not clear if any doubt please contact to registry regarding your file	HITESH SACHAR
75	25/07/2024	Company Petition IB (IBC)	710102064702024		THE CANARA BANK LIMITED VS SMT. SAPNA AGGARWAL	Section 95(1)	13/08/2024	No of Objectios. 1.Pg- 28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file ""wrong juridiction need to file in mumbai""	Preet Singh Oberoi

76	13/07/2024	Company Petition IB (IBC)	710102059932024		INDIAN BANK VS SANDEEP GUPTA			1.book marking missed and pagination according to the index with the pagination. 2.Pg-461,464,693 to 696,715,724,885,894,942 to 948,1026 to 1033 not clear 3.double pagination not allowed if any doubt please contact to registry regarding your file.	RAJESH KUMAR GAUTAM
77	23/07/2024	CA(A) Merger and Amalgamation(Companies Act)	710102064102024		UNIVERSAL SAUR URJA PRIVATE LIMITED VS SANDEEP GUPTA	Section 95(1)	1/8/2024		
78	24/07/2024	Contempt Petition(Companies Act)	710102064362024		VIKRAMADITYA EXPORTS PRIVATE LIMITED VS SANDEEP GUPTA	Sub-section (I) of section 230	1/8/2024	no of objections 1.second motion not link in first motion 2.due to payment section 13 and 14 3.counsel sign missed in index and other side 4.bookmarking are mandatory 5.all company added in online portal 6. incomplete file all document are missed	Sidhartha
79	22/07/2024	Company Petition IB (IBC)	710102063822024		MERISIS ADVISORS PRIVATE LIMITED VS MOEVING URBAN TECHNOLOGIES PRIVATE LIMITED	Application under any other provisions	1/8/2024	1. case type wrong. 2. contact to registry regarding your file room no. 103.	PRAVEEN
80	25/07/2024	Company Petition IB (IBC)	710102064722024		THE CANARA BANK LIMITED VS SH. VIKASH AGGARWAL	IBC Under Sec 9	10/8/2024	& ; No of Objectios. 1.master data missed. 2.court fee missed in vakalatnama in main pdf 3.reply missed for demond notice or affidavit missed 9-3-B missed 4.please delete extra documents a)Petition-Part-2 b)Petition-Part-1 file upload again and again withdefect so please check and upload file if any doubt please contact to registry regarding your file. reminder -2	Pritha Srikumar Iyer
						Section 95(1)	13/08/2024	No of Objectios. 1.Pg-28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file & ; wrong jurisdiction need to file in mumbai& ;	Preet Singh Oberoi

90	26/07/2024	Company Petition IB (IBC)	710102065532024		CANARA BANK VS VIVEK GUPTA			No of Objectios. 1.incomplete file please do properly file 2.only upload 9 pages as a petition if any doubt please contact to registry regarding your file	KRISHAN KUMAR
91	26/07/2024	Company Appeal(Companies Act)	710102065202024		CANARA BANK VS VIVEK GUPTA	Section 95(1)	2/8/2024	no of objections 1. volume 1 pdf are blur kindly upload proper pdf 2. income tax service kindly serve delhi.dcit.judicial.hc@incometax.gov.in	YAMINI AGGARWAL
92	26/07/2024	Company Petition IB (IBC)	710102065232024		NARSINGH DASS AND COMPANY PRIVATE LIMITED VS INTERNATIONAL PRINT-O-PAC LIMITED	Sec 252 (3)	2/8/2024	No of Objectios. 1.OCR missed 2.court fee missed @ 1 rs in vakalatnama if any doubt please contact to registry regarding your file	NEERAJ GUPTA
93	27/07/2024	Company Appeal(Companies Act)	710102065842024		NARSINGH DASS AND COMPANY PRIVATE LIMITED VS INTERNATIONAL PRINT-O-PAC LIMITED	IBC Under Sec 9	2/8/2024	no of objections 1. AOA missed 2. 3rs court fee and 25rs welfare missed in vakalatnaama 3. income tax service wrong kindly serve delhi.dcit.judicial.hc@incometax.gov.in	Somit
94	27/07/2024	Company Petition IB (IBC)	710102065682024		CANARA BANK VS SUMIT SINGLA			No of Objectios. 1.incomplete file please do properly file 2.only uploaded 9 pages as a petition if any doubt please contact to registry regarding your file	KRISHAN KUMAR
95	28/07/2024	Company Petition (Companies Act)	710102065872024		PARVEEN GAUTAM VS NAVEEN GAUTAM	Section 95(1)	2/8/2024	no of objections 1. case type wrong 2. memo of parties, brief synopsis and list of date and event missed 3.advocate sign missed in prayer 4.3rs court fee missed in vakaltanama 5. main case not link	Avinya
						Sec 425	2/8/2024		

96	26/07/2024	Company Petition IB (IBC)	710102065612024		UV ASSET CONSTRUCTION COMPANY LTD VS CAPT.CHANDER MOHAN SAWHNEY			No of Objectios. 1.Book marking missed with the pagination according to the index 2.OCR missed 3.sign missed after index 4.need to true copy sign on annexure every page 5.Pg- 247,248,262,263,275,382,335,336,337,338,339 to 349,378 to 403,434,435,438,439,440,441,462 to 472,473 not clear 6.volume wise index missed 7.need to true copy sign on every page of annexure 8.court fee and welfare missed in vakalatnama if any doubt please contact to registry regarding your file	Sanjukta Roy
97	29/07/2024	Company Petition IB (IBC)	710102066042024		D. C. AGENCIES PRIVATE LIMITED VS FENWAY PHARMACEUTICALS PRIVATE LIMITED	Section 95(1)	2/8/2024	No of Objectios. 1.need to be book amrking with the pagination according to the index 2.volume wise index missed 3.court fee and welfare missed in vakalatnama 4.BR missed 5.reply of demond notice missed or 9-3-B certificate missed if any doubt please contact to registry regarding your file.	ANANJAY SINGH
98	29/07/2024	Company Petition (Companies Act)	710102066102024		PRAMOD KUMAR JAISWAL VS ALEPH ACCREDITATION AND TESTING CENTRE PRIVATE LIMITED	IBC Under Sec 9	10/8/2024	no of objections 1.OCR missing 2. second volume counsel sign missed in index 3.vakalatnama section 213 due payment	Dhrubajit Saikia
99	29/07/2024	Contempt Petition(Companies Act)	710102066142024		M/S HITECH COMPETENT BUILDERS PVT LIMITED VS SHRI PRADEEP MAHIPAL	Sec. 213,Sec. 241(1),Sec. 242(4)	6/8/2024	58-61 english translation missed	Himanshu Satija
100	29/07/2024	Company Petition IB (IBC)	710102066132024		STOVE KRAFT LIMITED VS PATHWAYS RETAIL PRIVATE LIMITED	Sec 425	6/8/2024	No of Objectios. 1.OCR missed in entire pdf 2.Book marking missed with the pagination according to th index if any doubt please contact to registry regarding your file	RUPESH
101	29/07/2024	Company Petition IB (IBC)	710102065932024		AITMC VENTURES LIMITED VS APPAREL MADE-UPS AND HOME FURNISHING SECTOR SKILL COUNCIL	IBC Under Sec 9	10/8/2024	No of Objectios. 1.Pg-43,44 to 49,78,80 to 84,87, 2.court fee missed @ 1 rs 3.demond notice missed or 9-3-B affidavit missed 4.service missed if any doubt please contact to registry regarding your file.	Srishty Kaul

107	20/07/2024	Company Appeal(Companies Act)	710102063372024		CENTRAL BANK OF INDIA VS J S DESIGNER LIMITED			no of objections 1..62-75 pages english translation missed 2.. income tax service missed kindly delhi.dcit.judicial.hc@incometax.gov.in 3. some annexure pages sign and true copy missed 4. company master data missed	Gursat
						Sec 252 (3)	13/08/2024		
108	30/07/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102066462024		R1 RCM INDIA PRIVATE LIMITED VS J S DESIGNER LIMITED			no of objection 1. vakalatanama cut	RAJEEV
						Sec. 230-232 - Second Motion	6/8/2024		
109	30/07/2024	Company Petition IB (IBC)	710102066362024		M/S PIONEER AQUA VS TOPLINE BUILD-TECH PRIVATE LIMITED			No of Objectios. 1.incomplete file please do propelry file after that we will check if any doubt please contact to registry regarding your file.	Ramesh
						IBC Under Sec 9	7/8/2024		
110	9/7/2024	Company Petition IB (IBC)	710102058402024		CANARA BANK LIMITED VS SHRI AMANDEEP SINGH SRAN			1.master data missed for I Tirupati Infraprojects Private Limited 2.defect not removing upload again and again with defect. if any doubt please contact to regisry same defect on three files. reminder /3	Shivangi Kumar
						Section 95(1)	12/8/2024		
111	9/7/2024	Company Petition IB (IBC)	710102058382024		CANARA BANK LIMITED VS HARMANDER SINGH SRAN			1.Pg-210 to 226 bulr pages 2.master data missed for I Tirupati Infraprojects Private Limited 2.defect not removing upload again and again with defect. if any doubt please contact to regisry same defect on three files. reminder /3	Shivangi Kumar
						Section 95(1)	12/8/2024		
112	10/7/2024	Company Petition IB (IBC)	710102058422024		CANARA BANK LIMITED VS SURAJMAL DABAS			1.Pg-118 to 129 not clear . 2.master data missed for I Tirupati Infraprojects Private Limited 3.defect not removing upload again and again with defect. if any doubt please contact to regisry same defect on three files. reminder /3	Shivangi Kumar
						Section 95(1)	12/8/2024		
113	6/6/2024	Company Petition (Companies Act)	710102049672024		DEEPAK KUMAR VS REDEFINE EXPRESS PRIVATE LIMITED			no of objections 1. due to payment section , 242, 244 &&& 245 2.volume 2 and volume 3 are blur pages please zoom pages then checked	Nithin
						Sec. 241(1),Sec. 242(4),Sec. 244(1),Sec. 245	1/8/2024		
114	24/07/2024	Company Petition IB (IBC)	710102064452024		STATE BANK OF INDIA [THROUGH RESOLUTION PROFESSIONAL MR. ALOK KUMAR AGARWAL] VS SUMIT JUNEJA			1.Pg-17,39,50,60,106 not clear 2.1.Double pagination not allowed 3.master data missed please check and do propelry file if any doubt please contact to registry	Harshit Khare
						Section 95(1)	1/8/2024		

115	27/06/2024	Company Appeal(Companies Act)	710102055412024		STATE BANK OF INDIA [THROUGH RESOLUTION PROFESSIONAL MR. ALOK KUMAR AGARWAL] VS SUMIT JUNEJA	Sec 252 (3)	1/8/2024	no of objections 1. cs full detail missed in index 2.59,73,96-112,122-132,140,143-151,161-174,182-195,208,230-233,250,273,337- . page not clear	Santosh Pandey
116	30/07/2024	Intervention Petition (IBC)	710102066582024		STATE BANK OF INDIA VS JSW STEEL LIMITED	Sec 60(5)	8/8/2024	No of Objectios. 1.list of date events and brief synopsis missed 2.case type wrong if any doubt please contact to registry regarding your file.	MITAL AND MITAL
117	24/07/2024	Company Petition IB (IBC)	710102064472024		STATE BANK OF INDIA [THROUGH RESOLUTION PROFESSIONAL MR. ALOK KUMAR AGARWAL] VS PREM PAL BHAYANA	Section 95(1)	1/8/2024	1.Pg- 2,3,4,5,6,7,109,160,165,171,173 ,183,189,190,194 not clear 2.Double pagination not allowed 3.master data missed please check and do propelry file if any doubt please contact to regisrty	Harshit Khare
118	24/07/2024	Company Petition IB (IBC)	710102064482024		STATE BANK OF INDIA [THROUGH RESOLUTION PROFESSIONAL MR. ALOK KUMAR AGARWAL] VS SUNIL JUNEJA	Section 95(1)	1/8/2024	1.Double pagination not allowed 2.168,191,not clear 3.master data missed please check and do propelry file if any doubt please contact to regisrty	Harshit Khare
119	23/07/2024	Company Petition IB (IBC)	710102064022024		EMPLOYEES PROVIDENT FUND ORGANIZATION VS NARMADA CEREAL PRIVATE LIMITED	Sec 42	1/8/2024	1.case type wrong . 2.counseldetail missed after memo party 3.Pg- 64,65,67,68,82 not clear 4.ticket not allowed on content of vakalatnama 5.date missed in vakalatanama please check and do propelry file if any doubt please contact to regisrty	Swati Jindal
120	30/07/2024	Company Petition (Companies Act)	710102066642024		STELLARIS SPECIALITIES INDIA LTD VS REGISTRAR OF COMPANIES	Sec. 441	6/8/2024	no of objections 1. OCR missing 2. MOA and AOA missed	Mohit Seth
121	30/07/2024	Company Petition (Companies Act)	710102066542024		SHEHANSHAH SHARES & STOCKS PRIVATE LIMITED VS NA	Sec. 230-232, Sec 234	6/8/2024	no of objections 1. case type wrong 2. bookmarking are mandatory 3. OCR missing 4.all power of attorney not notary and 50 rs stamp paper missed 5. vakaltanama missed 6.all company master data missed	Mr. Manubhav Anand
122	30/07/2024	Company Petition IB (IBC)	710102066512024		APRN ENTERPRISES PRIVATE LIMITED VS MOHIT SINGH	Section 95(1)	8/8/2024	No of Objectios. 1.Pagination missed in book marking 2.Pg-110,157,159 to 179,183,205,210,231,233,262 not clear 3.master data missed 4.court fee and welfare missed in vakalatnama if any doubt please contact to registry regarding your file.	Angad

131	1/8/2024	Company Petition IB (IBC)	710102067222024		DTH INFRA ENGINEERS PRIVATE LIMITED VS HINDUSTAN URVARAK & RASAYAN LIMITED	IBC Under Sec 9	9/8/2024	"No of Objectios. 1.Pg-40,48,50,51,60,87 to 90,92,111,125,130 not clear 2.court fee and welfare missed in vakalatnama	BHUVAN
132	1/8/2024	Company Petition IB (IBC)	710102067252024		DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS MOWKISH HEALTHCARE SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	10/8/2024	"""""No of Objectios. 1.OCR missed if any doubt please contact to regsitry regarding your file """""	AMAR VIVEK
133	3/8/2024	Company Petition IB (IBC)	710102067832024		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS PARUL UPADHYAY	Section 95(1)	13/08/2024	No of Objectios. 1.Brief synopsis missed in index pdf 2.need to sign on every page nof application 3.OCR missed entire pdf 4.Pg-556,695,696,698,699,702 not clear if any doubt please contact to regsitry regarding your file. reminder -1	Harish Taneja
134	27/06/2024	Intervention Petition(Companies Act)	710102054872024		ANJU SAHNI VS AJAY SAHNI	Sec 424 (3)	5/8/2024	no of objections 1. section wrong 2. .ocr missing	Harish Taneja
135	2/8/2024	Company Petition IB (IBC)	710102067532024		O.P. VISION LTD. DBA PERSONA.LY A COMPANY INCORPORATED UNDER LAWS OF ISRAEL VS WINZO GAMES PVT. LTD A COMPANY INCORPORATED UNDER LAWS OF ISRAEL	IBC Under Sec 9	8/8/2024	"""""No of Objectios. 1.need to true copy sign of every pages of annexure 2.date missed in vakalatnama 3.Court fee missed in vakal; atnama 4.reply missed for notice or 9-3-B certificate missed 5. proof of service if any doubt please contact to regsitry regarding your file """""	Bhavana Duhoon
136	2/8/2024	Company Petition (Companies Act)	710102067352024		SONIA SACHDEVA VS NIYATI COMMUNICATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/8/2024	no of objections 1. index numbering missed 2. due to payment section 246 3. memo of parties, brief synopsis and list of date not added in bookmarking 4. counsel sign missed index and other side 5.petition every page sign missed 6.company master data missed 7. Moa and Aoa missed 8. incomplete file 9. proof of service missed	Monica

137	3/8/2024	Company Petition IB (IBC)	710102067602024		JMDS LOGISTICS PRIVATE LIMITED VS BIO VEDA FARMACY PRIVATE LIMITED				1.Pagination missed in book marking 2.OCR missed 3.Pg-83,190,189,191,192 to 222,223,225,227 to 231,245,248,249,252,254,257 to 260,270 to 273,275 to 277,279 to 281,287 to 288,477 to 491,494 to 501,502,520 to 522,524,526 to 539,585 to 603 cut and not clear , if any doubt please contact to regsitry regarding your file	SHIKHAR
138	2/8/2024	Company Petition IB (IBC)	710102067522024		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS VIPUL KANT UPADHYAY	IBC Under Sec 9	9/8/2024		"No of Objectios. 1.Pg-696,697,699,700 not clear 2.brief synopsis missed in index and in pdf if any doubt please contact to regsitry regarding your file ""	Harish Taneja
139	4/8/2024	CA(A) Merger and Amalgamation(Companies Act)	710102067902024		SUNLIFE TRADE LINKS PRIVATE LIMITED VS VIPUL KANT UPADHYAY	Section 95(1)	9/8/2024		no of objections 1.2nd company not added in online portal 2. valuation report missed	RAJEEV
140	3/8/2024	Company Petition IB (IBC)	710102067572024		M/S. SARE GURUGRAM PRIVATE LIMITED VS M/S. DUET INDIA HOTELS (PUNE) PRIVATE LIMITED	Sec. 230-232, Sec 234	13/08/2024		"U55101HR2008PTC046360 wrong jurisdiction please you can file in Haryana . "	Prakash Legal Advisers
141	3/8/2024	Company Petition IB (IBC)	710102067582024		SARE GURUGRAM PRIVATE LIMITED VS M/S. DUET INDIA HOTELS (HYDERABAD) PRIVATE LIMITED	IBC under Sec 7	13/08/2024		U55101HR2008PTC046360 wrong jurisdiction please you can file in Haryana .	Prakash Legal Advisers
142	4/8/2024	Company Petition IB (IBC)	710102067892024		BANK OF BARODA VS VRINDA GARG	IBC under Sec 7	13/08/2024		No of Objectios. 1.Pagination missed in book marking 2.section wrong please you can write as application under section 95 readwith etc... 3.double pagination not allowed 4.Pg-69,70,125,147 not clear 5.true copy sign missed if any doubt please contact to regsitry regarding your file. reminder -1	Chandhiok&mahajan
143	3/8/2024	Company Petition IB (IBC)	710102067782024		KSS PETRON PRIVATE LIMITED VS BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Section 95(1)	13/08/2024		No of Objectios. 1.IRP certificate missed	SOAYIB QURESHI
144	3/8/2024	Contempt Petition (IBC)	710102067622024		GAGAN GULATI VS KULDEEP	IBC under Sec 7	13/08/2024		No of Objectios. 1.section wrong please you can write application under rule-11 readwithetc 2.vakalatnama missed if any doubt please contact to regsitry	YOGITA BHATIA
						Rule 11 of NCLT, 2016	12/8/2024			

145	20/12/2023	Company Petition IB (IBC)	710102108172023		CENTRAL BANK OF INDIA VS RENA GAMBHIR			No of Objectios. 1.pagination wrong in index. 2.pagination missed in index 3.Pg-74,79,80,82,84 to 88,99 to 109, 4.court fee @1 rs 5.master data missed reminder/4 Note-please upload petition only upload proof of service as a petition	
						Section 95(1)	5/8/2024		MOHD
146	8/2/2024	Company Petition (Companies Act)	710102013232024		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS MEHRA GOEL & CO			1. kindly mentioned company name in memo of parties	
						Sec. 140(5)	5/8/2024		sfioncjt
147	4/6/2024	Company Petition IB (IBC)	710102048792024		CENTRAL BANK OF INDIA VS C K SOFTWARE PRIVATE LIMITED			DD NOT SUBMITTED	BINAY KUMAR MISHRA
						IBC under Sec 7	5/8/2024		
148	14/03/2024	Company Petition IB (IBC)	710102022822024		ATHAR ZIA VS C K SOFTWARE PRIVATE LIMITED			No of Objectios. 1.OCR missed 2.please you can write application under section 94(1) and readwith etc..... reminder /5 if any doubt please contact to regsitry regarding your file	
						Section 94(1)	5/8/2024		SATISH
149	7/6/2024	Intervention Petition (IBC)	710102049782024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS UNIVERSAL BUILDWELL PVT. LTD.			&quot; &quot;&quot;&quot; "No of Objectios. 1.case type wrong. contact to regsitry regarding your file as per advocate reminder 2&quot;	Rashmi
						Sec 60(5)	6/8/2024		
150	7/6/2024	Intervention Petition (IBC)	710102049772024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS UNIVERSAL BUILDWELL PVT. LTD.			&quot; &quot;&quot;&quot; "No of Objectios. 1.case type wrong. contact to regsitry regarding your file as per advocate reminder 2&quot;	Rashmi
						Sec 60(5)	6/8/2024		
151	6/6/2024	Intervention Petition (IBC)	710102049722024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS MR. ATUL KUMAR KANSAL			&quot; &quot;&quot;&quot; "No of Objectios. 1.case type wrong. contact to regsitry regarding your file as per advocate reminder 2&quot;	Rashmi
						Sec 60(5)	6/8/2024		
152	5/8/2024	Company Petition IB (IBC)	710102068192024		CENTRAL BANK OF INDIA LIMITED VS PCI LIMITED			No of Objectios. 1.please mention in index Under section 7 of the Insolvency and Bankruptcy Code, 2016 read with Rule 4 of the Insolvency and Bankruptcy 2.Pg-26 to 37,47 to 56,151 to 186 not clear 3.welfare missed @ 15 rs in vaklatnama if any doubt please contact to regsitry	Prachi Johri
						IBC under Sec 7	13/08/2024		

153	5/8/2024	Company Petition (Companies Act)	710102068052024		M/S. EMESS PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	13/08/2024	no of objections 1.case type wrong 2.52-53 page not clear 3. proof of service missed 4.stk 7 missed 5. OCR missing	Mr. Manubhav Anand
154	9/8/2024	Company Petition IB (IBC)	710102069602024		M/S PRESHWAR BUILDERS VS PARSVNATH DEVELOPERS LIMITED	IBC Under Sec 9	12/8/2024	No of Objectios. 1.book marking with pagination according to the index 2.Pg-73 to 80,94,97,98,103 not clear if any doubt please contact to regisrty	PUNEET
155	10/8/2024	Company Petition IB (IBC)	710102069842024		IDBI TRUSTEESHIP SERVICES LIMITED VS MR. SANDEEP JAIN	Section 95(1)	12/8/2024	No of Objectios. 1.Pg-444,449,450 to 454 to 465,495,496,504 not clear 2.Please mention true typed copy from to where on top where to start typed copy if any doubt please contact to regisrty regarding your file.	RAJEEV
156	3/8/2024	Contempt Petition (IBC)	710102067592024		DECO VINYL PRIVATE LIMITED VS VIVEK RAHEJA	Application under any other provisions- IBC	13/08/2024	No of Objectios. 1.section wrong please you can write application under rule-11 readwithetc if any doubt please contact to regisrty	Mayank Aggarwal
157	10/8/2024	Company Petition IB (IBC)	710102069762024		KRISHAN KANHAI ASSOCIATES VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	13/08/2024	Need to file fresh Vakalatnama (CP no. mentioned on to in some IA)	Harish Taneja
158	27/06/2024	Company Appeal(Companies Act)	710102054812024		KRISHAN KANHAI ASSOCIATES VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sec 252 (3)	13/08/2024	no of objections MEMORANDUM starting page missed	Gursat
159	11/4/2024	Interlocutory Application (I.B.C)	710102030582024	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS SHIV SHANKAR SETH & ORS	Sec 66(1)	12/8/2024	no of objections 1.page no.428 to 434,697,702 are not clear. 2. need every page sign and true copy in all annexure. 3.OCR missing. reminder 2	HONEY SATPAL
160	22/05/2024	Interlocutory Application (I.B.C)	710102044772024	COMPANY PETITION IB (IBC)/448(PB)2017	GURCHARAN SINGH VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	7/8/2024	No of objections Respondent fill online as per mop or IAs title fill online as per mop	Firoz Khan
161	25/07/2024	Interlocutory Application (I.B.C)	710102064752024	COMPANY PETITION IB (IBC)/2083(ND)2019	RP SUNIL KUMAR AGRAWAL VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC	5/8/2024	1. bookmarking compulsory with page numbering. 2. OCR missing.	SUNIL KUMAR AGRAWAL
162	8/12/2023	Interlocutory Application (I.B.C)	710102105032023	COMPANY PETITION IB (IBC)/26(ND)2023	COL. RAVI KOUL VS MAX HEIGHTS TOWNSHIP AND PROJECTSPRIVATE LIMITED	Sec 60(5)	6/8/2024	No of objections. 1.Annexure 1,4 and 5 or page 58not clear rescan or attach type copy 2 Pagination wrong and incomplete as per index If you have any doubt humble request to you Please contact to registry room no 103	Kunal Malik

163	27/06/2024	Interlocutory Application (I.B.C)	710102054792024	COMPANY PETITION IB (IBC)/144(PB)2017	ASSISTANT COMMISSIONER OF CUSTOMS (LEGAL) VS SR FOILS & TISSUE LIMITED	Rule 11 of NCLT, 2016	1/8/2024	Please contact to registry room no 103 regarding your file appeal or application	AAKARSH SRIVASTAVA
164	25/07/2024	Interlocutory Application (I.B.C)	710102064962024	COMPANY PETITION IB (IBC)/80(ND)2023	ANUP KUMAR VS ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED	Rule 11 of NCLT, 2016	5/8/2024	1. main case wrong in pdf.	PARISH KUMAR
165	25/07/2024	Company Application(Companies Act)	710102064982024	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	SURENDER KUMAR GUPTA VS J.M. HOUSING LTD.	Rule 11 of NCLT	8/8/2024	1. vakalatnama compulsory. 2. need to be affidavit for all applicant. 3. OCR missing.	Eshna Kumar
166	5/7/2024	Interlocutory Application (I.B.C)	710102056872024	COMPANY PETITION IB (IBC)/653(PB)2023	ASC INSOLVENCY SERVICES LLP VS J.M. HOUSING LTD.	Application under any other provisions- IBC	8/8/2024	Interlocutory Application Under Section 12(3) of the IBC,2016 seeking extension of 90 days in soft copy mentioned this but technically in basic detail you select section 12(2) so please select proper section what you mentioned in soft copy (if you have doubt regarding this defects please contact to registry) 011 24361890	Rashmi Raj
167	3/7/2024	Interlocutory Application (I.B.C)	710102056482024	COMPANY PETITION IB (IBC)/524(ND)2021	BHAWESH SRIVASTAVA & ORS. VS AJNARA REALTECH LTD	Sec 60(5)	2/8/2024	No of objections. 1. main case number wrong mention in prayer. reminder 3	RAJAT KAPOOR
168	3/7/2024	Interlocutory Application (I.B.C)	710102056412024	COMPANY PETITION IB (IBC)/524(ND)2021	RAJEEV KUMAR CHAUDHARY AND ORS. VS AJNARA REALTECH LTD	Sec 60(5)	2/8/2024	no of objections. 1.Main case number wrong mention in prayer reminder 3	RAJAT KAPOOR
169	7/7/2024	Interlocutory Application (I.B.C)	710102057492024	COMPANY PETITION IB (IBC)/114(ND)2022	STATE BANK OF INDIA THROUGH ITS AUTHORIZED REPRESENTATIVE KUMARI SHALINI VS DINESH KUMAR BASIA	Section 121(1)	8/8/2024	& amp;quot;No of Objectios. 1.need to file as a application with main case if any doubt please contact to regsitry regarding your file & amp;quot;	ABHISHEK
170	7/7/2024	Interlocutory Application (I.B.C)	710102057682024	COMPANY PETITION IB (IBC)/524(ND)2021	SURENDRA CHOUDHARY & ORS VS AJNARA REALTECH LTD	Sec 60(5)	2/8/2024	on of objection. 1. add all applicant in online portal. attach all affidavit 2. page no. 487,489,491,498,499,502,,503,1 287 are cut. 3. Main case number wrong mention in prayer reminder 3	RAJAT KAPOOR
171	7/7/2024	Interlocutory Application (I.B.C)	710102057502024	COMPANY PETITION IB (IBC)/111(ND)2022	STATE BANK OF INDIA THROUGH ITS AUTHORIZED REPRESENTATIVE MR. ANIL KUMAR VS KRISHAN KUMAR BASAI	Section 121(1)	10/8/2024	No of Objectios. 1.need to file as a application with main case if any doubt please contact to regsitry regarding your file	ABHISHEK
172	12/7/2024	Interlocutory Application (I.B.C)	710102059392024	COMPANY PETITION IB (IBC)/731(PB)2018	ICICI BANK LIMITED VS PUNJ LLOYD LIMITED	Sec 60(5)	2/8/2024	no of objections 1. mention IAs title EMIRATES PREFABRICATION INDUSTRIES LLC v/s PUNJ LLOYD LIMITED in online portal	SANJAY JHA
173	9/7/2024	Interlocutory Application (I.B.C)	710102058342024	COMPANY PETITION IB (IBC)/356(ND)2021	BHARAT HEAVY ELECTRICALS LIMITED VS MR. ASHOK ARORA (LIQUIDATOR)	Sec 60(5)	6/8/2024	1.Bookmarking as per index with page number 2. OCR missing	Abhijeet

174	7/7/2024	Interlocutory Application (I.B.C)	710102057762024	COMPANY PETITION IB (IBC)/1248(PB)2018	M/S IHDP HOME INTERIORS EXPORTS PARKS PVT. LTD. VS M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	6/8/2024	No of objections 2. bookmarking compulsory with page numbering. (reminder 2) 2 Delete same another PDF	GOVIND
175	8/7/2024	Interlocutory Application (I.B.C)	710102057792024	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATE LIMITED VS PUNIT HANDA IRP/RP OF SPECTRUM AERO PRIVATE LIMITED	Sec 60(5)	6/8/2024	No of objections. 1 PUNIT HANDA is applicant only this name mention in IAs title or mention full detail this name in mop in pdf as applicant	Anshul Sharma
176	15/07/2024	Interlocutory Application (I.B.C)	710102060592024	COMPANY PETITION IB (IBC)/555(PB)2021	AMARPAL VS PUNIT HANDA IRP/RP OF SPECTRUM AERO PRIVATE LIMITED	Application under any other provisions- IBC	9/8/2024	no of objections 1. wrong pagination on volume 1 index	Pinnacle Law Chambers
177	10/7/2024	Interlocutory Application (I.B.C)	710102058692024	COMPANY PETITION IB (IBC)/690(ND)2018	RAJEEV LOCHAN VS ANIL BHALLA	Sec 66(1)	7/8/2024	1. due payment section 67. 2. sub section missing in vol 1 index	Shivam
178	15/07/2024	Interlocutory Application (I.B.C)	710102060602024	COMPANY PETITION IB (IBC)/3042(ND)2019	VIVEK PARTI VS ANIL BHALLA	Rule 11 of NCLT, 2016	13/08/2024	no of objections 1 case type wrong choose IA (Liq.) Progress Report this case type is newly launch 2.delete another pdf reminder 3	KARAN
179	13/07/2024	Interlocutory Application (I.B.C)	710102059862024	COMPANY PETITION IB (IBC)/1016(PB)2020	RAKESH BHATIA RESOLUTION PROFESSIONAL M/S IDEA BUILDERS PRIVATE LIMITED VS MR TARUN KUMAR (ADDITIONAL DIRECTOR)	Sec 60(5)	7/8/2024	1. due payment section 66. 2. counsel sing missing in index memo of parties and prayer. 3. add all respondent in online portal. 4. applicant sign missing in prayer. 5. need every page sign in application. 6. page no. 53,102,103,108,109,112,113,135,136,170,171,182,183,186,190,192,262,263 to 268 are not clear. 7. need every page sign and true copy in annexure. 8. bookmarking compulsory with page numbering. 9. OCR missing. 10. proof of service missing. Reminder 2	SHITAL KHATRI
180	15/07/2024	Interlocutory Application (I.B.C)	710102060472024	COMPANY PETITION IB (IBC)/262(ND)2024	AMARPAL VS MR TARUN KUMAR (ADDITIONAL DIRECTOR)	Sec 60(5)	6/8/2024	1. page no. 91 to 98 are not clear. reminder 2	Rahul Sharma
181	13/07/2024	Interlocutory Application (I.B.C)	710102059902024	COMPANY PETITION IB (IBC)/117(PB)2019	TSN RAJA VS MR TARUN KUMAR (ADDITIONAL DIRECTOR)	Application under any other provisions- IBC	7/8/2024	1. section wrong choose any other provisions in online portal. 2. OCR missing	TSN RAJA
182	13/07/2024	Interlocutory Application (I.B.C)	710102059712024	COMPANY PETITION IB (IBC)/281(ND)2023	SIMMI KASHYAP VS DWARKADHIS PROJECTS PRIVATE LIMITED	Section 21	9/8/2024	1. section wrong mention section 21 in pdf index or page no 4 2. page no. 41 to 49 are cut. 3. need true copy in annexure. 4. OCR missing. reminder 2	Sandiv

183	16/07/2024	Interlocutory Application (I.B.C)	710102061422024	COMPANY PETITION IB (IBC)/1144(ND)2019	CHETAN GUPTA VS DWARKADHIS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/8/2024	no of objections 1. bookmarking as per index with page Nos 2. OCR missing 3. case type wrong choose IA (Liq.) Progress Report 4. 25 Rs welfare 3 Rs court fess or date missing on Vakalatnama	ASHOK
184	15/07/2024	Interlocutory Application (I.B.C)	710102060842024	COMPANY PETITION IB (IBC)/900(ND)2020	VIKAS GARG VS DWARKADHIS PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	6/8/2024	1. main case wrong in pdf. (wrong pdf) 2. remove Vikas Garg details in online portal and added Umesh Gupta details in online portal. 3. bookmarking compulsory with page numbering. 4. OCR missing. reminder 2 If you have any doubt humble request to you contact to registry	Vikas Garg
185	15/07/2024	Interlocutory Application (I.B.C)	710102061302024	COMPANY PETITION IB (IBC)/1064(PB)2018	MAHESH AGARWAL VS DWARKADHIS PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	6/8/2024	1. bookmarking compulsory with page numbering. 2. case type wrong select IA (Liq.) Progress Report this case type is newly launch	kinshuk Chatterjee
186	15/07/2024	Interlocutory Application (I.B.C)	710102061352024	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS DWARKADHIS PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	9/8/2024	no of objections 1.case type wrong choose IA (Liq.) Progress Report this case type is newly launch reminder 2	HONEY SATPAL
187	17/07/2024	Interlocutory Application (I.B.C)	710102062212024	COMPANY PETITION IB (IBC)/77(PB)2017	COURAGE INFOTECH PRIVATE LIMITED VS ANUJ JAIN	Sec 60(5)	13/08/2024	1. case type wrong choose Interlocutory Application (I.B.C). (not in Miscellaneous Application)	KNM & Partners
188	16/07/2024	Company Application(Companies Act)	710102061582024	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 2. SHRI. RAJESH MALIK MANAGING DIRECTOR	Rule 11 of NCLT	8/8/2024	no of objections 1. add all respondent in online portal. 2. need every page sign and true copy in annexure. 3. sign missing on application pages 4. contact to registry room no. 103. reminder 3	Devesh Maurya
189	17/07/2024	Interlocutory Application (I.B.C)	710102062242024	COMPANY PETITION IB (IBC)/1899(ND)2019	VINEET GUPTA LIQUIDATOR AAKRITI INFO-MEDIA PRIVATE LIMITED VS NA	Rule 11 of NCLT, 2016	8/8/2024	no of objections 1. case type wrong choose IA (Liq.) Progress Report this case type is newly launch reminder 3	Ritesh Agrawal
190	17/07/2024	Interlocutory Application (I.B.C)	710102062162024	COMPANY PETITION IB (IBC)/196(ND)2024	YES BANK LIMITED VS MR. GETAMBER ANAND	Application under any other provisions- IBC	1/8/2024	1. section wrong choose rule 11 in online portal.	V. Anush

191	16/07/2024	Interlocutory Application (I.B.C)	710102061612024	COMPANY PETITION IB (IBC)/866(PB)2018	EDELWEISS ASSET RECONSTRUCTION CO LTD VS MARGRA INDUSTRIES LIMITED	Application under any other provisions- IBC	13/08/2024	No of objections 1. MR. PARAMJEET SINGH BHATIA name mention in IAs title online portal. 2. memo of party missing mention IN index but not attach in pdf or applicant respondent fill online as per mop. 3. case type wrong mention IA (Liq.) Progress Report this case type new launch now please co operate with us 4. applicant respondent fill online as per mop reminder 3 If you have any doubt humble request to you contact to registry	RAMESH
192	25/07/2024	Interlocutory Application (I.B.C)	710102065032024	COMPANY PETITION IB (IBC)/918(PB)2022	MR. RAKESH AGGARWAL VS CANARA BANK THROUGH RP	Sec 60(5)	5/8/2024	1. memo of parties mismatch according your online portal. 2. vakalatnama compulsory.	ADITYA
193	16/07/2024	Interlocutory Application (I.B.C)	710102061722024	COMPANY PETITION IB (IBC)/565(PB)2021	SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/8/2024	No of objections. 1.memo of party not mention in index mention separately 2.memo of party change according to online portal in pdf reminder 2	SHAILI GUPTA
194	25/07/2024	Interlocutory Application (I.B.C)	710102064812024	COMPANY PETITION IB (IBC)/472(ND)2023	MOHINDER SINGH VS SHAMSHAD AHMAD	Sec 60(5)	9/8/2024	no of objections 1.add SHAMSHAD AHMAD name in mop in pdf 2. or remove SHAMSHAD AHMAD name from IAs titles or respondent side 3. section wrong online as per pdf choose 60(5)	Inder Paul Singh Oberoi
195	18/07/2024	Interlocutory Application (I.B.C)	710102062732024	COMPANY PETITION IB (IBC)/295(ND)2022	SUN INFINITY DEVICES THROUGH ITS PROPRIETOR MR. HANISH SAHNI VS SUNSTRIKE TELECOM PRIVATE LIMITED	Section 60(5)	8/8/2024	no of objections 1. mention only KAMALL .AHUJA name in IAs title in online portal 2. applicant respondent fill online as per mop 3. true copy sign missing on annexures reminder 2	KAMALL
196	18/07/2024	Interlocutory Application (I.B.C)	710102062722024	COMPANY PETITION IB (IBC)/3370(ND)2019	VANEET BHATIA RESOLUTION PROFESSIONAL M/S SHARDA MA ENTERPRISES PRIVATE LIMITED VS NARENDRA JINDAL PROMOTER & MANAGING DIRECTOR OF THE SUSPENDED BOARD OF DIRECTORS OF THE CORPORATE DEBTOR BOARD OF DIRECTORS OF THE CORPORATE DEBTOR	Sec 66(1)	12/8/2024	no of objections 1. pages 197 to 208 343 not clear 2. sign and true copy missing on all annexures or volumes. reminder 2	Vishal

197	18/07/2024	Interlocutory Application (I.B.C)	710102062702024	COMPANY PETITION IB (IBC)/3370(ND)2019	VANEET BHATIA RESOLUTION PROFESSIONAL M/S SHARDA MA ENTERPRISES PRIVATE LIMITED VS NARENDRA JINDAL PROMOTER & MANAGING DIRECTOR OF THE SUSPENDED BOARD OF DIRECTORS OF THE CORPORATE DEBTOR BOARD OF DIRECTORS OF THE CORPORATE DEBTOR	Sec 43(1) r/w Sec 44 (1)	12/8/2024	no of objections 1. pages 191 to 203 not clear 2.true copy sign missing on annexures	Vishal
198	19/07/2024	Interlocutory Application (I.B.C)	710102062862024	COMPANY PETITION IB (IBC)/846(ND)2018	AKASH SHINGHAL LIQUIDATOR OF AMIRA PURE FOODS PVT LTD VS MR. PANKAJ SHARMA (AUTHORIZED SIGNATORY OF AMIRA SEZ & INFRASTRUCTURES PRIVATE LIMITED)	Sec 60(5),Rule 11 of NCLT, 2016	13/08/2024	1. page no. 48,52 are not clear. 2. need to translate all Hindi pages 63 to 108 reminder 2	AKASH
199	18/07/2024	Interlocutory Application (I.B.C)	710102062822024	COMPANY PETITION IB (IBC)/107(ND)2024	HEWLETT PACKARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED VS VISION ONE INDIA CONSULTING SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/8/2024	no of objections 1.INTERVENOR word remove in all pdf.	Vikas Mehta
200	19/07/2024	Miscellaneous Application(Companies Act)	710102062902024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	NITYA KUKREJA VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	7/8/2024	1. applicant respondent fill online as per mop also IAs title fill as per mop memo of parties missing. 2. remove restoration word in index and application. 3. 3Rs court fee missing in Vakalatnama. 4. case type wrong. 5. bookmarking as per index with page Nos or OCR missing 6. Index missing 7. delete another same pdf 8. all page sign on application If you have any doubt humble request to you please contact to registry	Aditya
201	8/7/2024	Interlocutory Application (I.B.C)	710102057782024	COMPANY PETITION IB (IBC)/1373(ND)2019	MOHAN LAL JAIN VS VIVEK SHUKLA	Application under any other provisions- IBC	12/8/2024	no of objections. 1.only Mohan Lal Jain name mention in IAs title in online portal 2.SBS TRANSPOLE LOGISTICS PVT LTD name remove from respondent side in online portal as per mop. 3. case type wrong select IA (Liq.) Progress Report reminder 3	Mohan Lal
202	9/7/2024	Interlocutory Application (I.B.C)	710102058042024	COMPANY PETITION IB (IBC)/408(ND)2022	BIKRAM SINGH GUSAIN VS VIVEK SHUKLA	Section 60(5)	1/8/2024	No of objections 1. section not mention in index or section wrong online as per pdf (reminder 3) 2. Pages 50 51 69 70 78 79 81 82 82 85 not clear	VINOD KUMAR

203	23/07/2024	Interlocutory Application (I.B.C)	710102063922024	COMPANY PETITION IB (IBC)/22(ND)2018	RAJESH KUMAR MARATHA VS NCJ INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/8/2024	1. fill all details in online portal. 2. memo of parties missing. 3. add all respondent in online portal. 4. need every page sign in annexure.	Karthik Sundar
204	19/07/2024	Company Application(Companies Act)	710102063022024	COMPANY PETITION (COMPANIES ACT)/96(ND)2023	MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Rule 11 of NCLT	13/08/2024	1. add all applicant and respondent in online portal as per mop 2. vakalatnama compulsory. 3. mention bookmarking according your index with page numbering. 4. Delete another pdf reminder 2	Deepak
205	23/07/2024	Miscellaneous Application (IBC)	710102064142024	COMPANY PETITION IB (IBC)/286(ND)2024	PURI CONSTRUCTION PRIVATE LTD VS TRIVENI ADVERTISING PVT. LTD.	Sec 60(5)	1/8/2024	1. case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory.	Esh Gupta
206	23/07/2024	Company Appeal (IBC)	710102064062024	COMPANY PETITION IB (IBC)/138(ND)2020	EMPLOYEES PROVIDENT FUND ORGANIZATION VS NARMADA CEREAL PVT. LTD	Sec 42	1/8/2024	No of Objectios. 1.index missed 2.memo party missed 3.list of date events and brief synopsis missed 4.section wrong 5.case type wrong 6.vakalatnama missed 1.incomplete file please properly file 2.if any doubt please contact to registry regarding your file	Swati Jindal
207	24/07/2024	Restoration Application (IBC)	710102064372024	COMPANY PETITION IB (IBC)/743(ND)2022	MONOLITHIC INVESTMENT PRIVATE LIMITED (THROUGH LIQUIDATOR MR. SOURABH MODI) VS NARMADA CEREAL PVT. LTD	Rule 11 of NCLT, 2016	13/08/2024	1. case type wrong choose Restoration Application (IBC)	ankur gupta
208	23/07/2024	Interlocutory Application (I.B.C)	710102064032024	COMPANY PETITION IB (IBC)/492(ND)2022	PRABHAT RANJAN SINGH VS K.M. SEBASTINE	Application under any other provisions- IBC	7/8/2024	Prabhat Ranjan Singh name mention only IAs title in online portal K.M. Sebastian name remove from respondent side in online portal	Prabhat
209	23/07/2024	Interlocutory Application (I.B.C)	710102064002024	COMPANY PETITION IB (IBC)/1941(ND)2019	PRAMEET CHAWLA VS DEVVART RANA	Sections 60(5)/Regulation 13	12/8/2024	1. mention bookmarking with page numbering. 2. 3Rs court fee paste blank side in vakalatnama. 3 delete another pdf	MANAN TAKKAR
210	23/07/2024	Interlocutory Application (I.B.C)	710102064202024	COMPANY PETITION IB (IBC)/386(PB)2018	ROHIT SEHGAL VS UTTRAKHAND POWER CORPORATION LIMITED (UPCL)	Section 60(5)	1/8/2024	1. section wrong. 2. page no. 22,23,24,67 to 71 are not clear. 3. need to translate all Hindi pages.	Shashwat Anand
211	24/07/2024	Company Application(Companies Act)	710102064272024	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED VS UNION OF INDIA THROUGH SFIO	Rule 11 of NCLT	1/8/2024	1. memo of parties missing. 2. 5Rs welfare fee short in vakalatnama. 3. OCR missing. 4. proof of service missing.	Nistha Gupta
212	24/07/2024	Interlocutory Application (I.B.C)	710102064242024	COMPANY PETITION IB (IBC)/664(ND)2022	RAJIV BHATNAGAR VS UNION OF INDIA THROUGH SFIO	Section 21	1/8/2024	1. mention bookmarking with page numbering. 2. remove pdf in proof of service section.	RAJIV BHATNAGAR

213	24/07/2024	Interlocutory Application (I.B.C)	710102064222024	COMPANY PETITION IB (IBC)/197(PB)2017	DEPARTMENT OF STATE TAX VS TECPRO SYSTEM LIMITED	Rule 11 of NCLT, 2016	1/8/2024	1. memo of parties missing. 2. main case wrong in pdf. 3. section wrong. 4. application missing. 5. contact to registry regarding your file room no. 103.	Shwetal shepal
214	24/07/2024	Interlocutory Application (I.B.C)	710102064392024	COMPANY PETITION IB (IBC)/590(ND)2023	LION BUILDCON PRIVATE LIMITED VS TECPRO SYSTEM LIMITED	Section 21/Regulation 17 (1)	1/8/2024	1. section wrong. 2. bookmarking compulsory with page numbering. 3. OCR missing.	CA GAURAV
215	24/07/2024	Interlocutory Application (I.B.C)	710102064352024	COMPANY PETITION IB (IBC)/108(ND)2023	GOLDENLINE INFRASTRUCTURES PRIVATELIMITED VS BANK OF BARODA	Section 21	1/8/2024	1. section wrong. 2. bookmarking compulsory with page numbering. 3. OCR missing.	Amol
216	25/07/2024	Interlocutory Application (I.B.C)	710102064572024	COMPANY PETITION IB (IBC)/335(ND)2024	CANARA BANK REPRESENTED THROUGH RP VS BANK OF BARODA	Application under any other provisions- IBC	2/8/2024	1. file incomplete.	Maya Gupta
217	24/07/2024	Interlocutory Application (I.B.C)	710102064302024	COMPANY PETITION IB (IBC)/908(ND)2022	RUPINDER SINGH VS NARESH KUMAR MUNJAL	Sec 60(5)	2/8/2024	1. counsel details incomplete in memo of parties. 2. notary missing. 3. ticket put on blank side in vakalatnama. 4. vakalatnama numbering missing in bookmarking.	PARMOD
218	24/07/2024	Interlocutory Application (I.B.C)	710102064282024	COMPANY PETITION IB (IBC)/45(PB)2018	PUNJAB NATIONAL BANK VS M/S UNNATI FORTUNE HOLDING LTD	Sec 60(5)	2/8/2024	1. need every page sign in application. 2. page no.28,29,30 to 33 are not clear. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 4. mention bookmarking with page numbering.	MEGHA KARNWAL
219	25/07/2024	Interlocutory Application (I.B.C)	710102064682024	COMPANY PETITION IB (IBC)/334(ND)2024	CANARA BANK REPRESENTED THROUGH RP VS M/S UNNATI FORTUNE HOLDING LTD	Application under any other provisions- IBC	5/8/2024	1. file incomplete.	Maya Gupta
220	23/07/2024	Interlocutory Application (I.B.C)	710102064192024	COMPANY PETITION IB (IBC)/1529(ND)2019	SHAHNAWAZ KHAN VS PRABHAKAR KUMAR	Section 60(5)	7/8/2024	no of objections 1. Need every page sign in application 2. true copy sign missing on annexure. 3. delete another pdf 4. proof of service missing	VIDEH VAISH
221	25/07/2024	Interlocutory Application (I.B.C)	710102064652024	COMPANY PETITION IB (IBC)/544(ND)2022	NIKHIL SACHDEVA VS PRABHAKAR KUMAR	Section 12(2)	9/8/2024	1. need every page sign in application 2. bookmarking as per index with page no.	Raghav Kakkar
222	26/07/2024	Interlocutory Application (I.B.C)	710102065402024	COMPANY PETITION IB (IBC)/1059(ND)2018	PRAVEEN KUMAR MADURI VS M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	5/8/2024	1. volume 1 and 2 separately index missing. 2. remove double pagination. 3. need every page true copy in annexure. 4. mention bookmarking with page numbering. 5. ticket put on blank side in vakalatnama. 6. OCR missing.	RAGHU VASISHTH
223	15/07/2024	Interlocutory Application (I.B.C)	710102061332024	COMPANY PETITION IB (IBC)/2413(ND)2019	M/S S M FINLEASE LTD VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Sec 60(5)	8/8/2024	no of objections 1. please contact to registry room no 103 regarding your MOP Reminder 3	SAMIR SAGAR

224	26/07/2024	Interlocutory Application (I.B.C)	710102065162024	COMPANY PETITION IB (IBC)/60(PB)2021	SWATANTRA KUMAR SINGH VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Section 21/Regulation 18,19,22,24,25, 25A	5/8/2024	1. section wrong. 2. remove pdf in proof of service section.	harshit kumar Rawat
225	26/07/2024	Interlocutory Application (I.B.C)	710102065562024	COMPANY PETITION IB (IBC)/445(ND)2023	IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/8/2024	1. need to separately field application and report.	harshit kumar Rawat
226	26/04/2024	Interlocutory Application (I.B.C)	710102036342024	COMPANY PETITION IB (IBC)/985(ND)2020	HULAS RAHUL GUPTA VS UNION BANK OF INDIA	Section 356	5/8/2024	1. case type wrong. 2. due payment section 121. 3. remove double pagination. 4. OCR missing. 5. bookmarking wrong in volume 1. 6. main case not link.	Harshit Khare
227	26/07/2024	Interlocutory Application (I.B.C)	710102065392024	COMPANY PETITION IB (IBC)/380(PB)2022	AJAY GUPTA INTERIM RESOLUTION PROFESSIONAL VS UNION BANK OF INDIA	Sec 60(5)	5/8/2024	1. OCR missing.	Aditi Sharma
228	26/07/2024	Company Application(Companies Act)	710102065592024	COMPANY PETITION (COMPANIES ACT)/27(ND)2022	LATIKA REGUNATHAN VS ASHISH CHAND	Rule 11 of NCLT	5/8/2024	1. section wrong. 2. memo of parties mismatch according your online portal. 3. vakalatnama compulsory.	ATUL NAGARAJAN
229	26/07/2024	Interlocutory Application (I.B.C)	710102065572024	COMPANY PETITION IB (IBC)/220(PB)2024	INDIAN BANK VS AMAN HOSPITALITY PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/8/2024	1. memo of parties missing. 2. vakalatnama compulsory.	Gautam
230	26/07/2024	Interlocutory Application (I.B.C)	710102065552024	COMPANY PETITION IB (IBC)/220(PB)2024	INDIAN BANK VS AMAN HOSPITALITY PRIVATE LIMITED	Sec 60(5)	5/8/2024	1. memo of parties missing.	Gautam
231	30/07/2024	Interlocutory Application (I.B.C)	710102066272024	COMPANY PETITION IB (IBC)/2340(ND)2019	RASHMI MINTRI VS VIVECK GOEL	Section 19(2) / Regulation 30	6/8/2024	1. application merge in one pdf. 2. pagination missing. 3. need every page sign and true copy in annexure. 4. counsel sign missing in index and memo of parties or prayer. 5. bookmarking compulsory with page numbering. 6. vakalatnama compulsory.	Riya
232	27/07/2024	Interlocutory Application (I.B.C)	710102065802024	COMPANY PETITION IB (IBC)/393(ND)2021	ASSET RECONSTRUCTION COMPANY (INDIA) LTD VS AJAY GUPTA AND ORS.	Sec 60(5)	6/8/2024	1. vakalatnama compulsory.	Aditi Sharma
233	27/07/2024	Interlocutory Application (I.B.C)	710102065692024	COMPANY PETITION IB (IBC)/519(PB)2022	SATISH KUMAR CHUGH VS AJAY GUPTA AND ORS.	Section 22	6/8/2024	1. mention bookmarking with page numbering.	VINOD KUMAR
234	27/07/2024	Company Application(Companies Act)	710102065812024	COMPANY PETITION (COMPANIES ACT)/85(ND)2019	POONAM BUILDWELL PRIVATE LIMITED VS NIHO CONSTRUCTION LIMITED	Rule 11 of NCLT	6/8/2024	1. file incomplete. 2. contact to registry room no. 103.	SHANKARI MISHRA
235	27/07/2024	Company Application(Companies Act)	710102065822024	COMPANY PETITION (COMPANIES ACT)/86(ND)2019	KRISHNA KHANDELWAL AND ANR VS NIHO CONSTRUCTION LIMITED	Rule 11 of NCLT	6/8/2024	1. file incomplete.	SHANKARI MISHRA
236	27/07/2024	Interlocutory Application (I.B.C)	710102065792024	COMPANY PETITION IB (IBC)/393(ND)2021	ASSET RECONSTRUCTION COMPANY (INDIA) LTD VS AJAY GUPTA AND ORS	Sec 60(5)	6/8/2024	1. vakalatnama compulsory.	Aditi Sharma
237	26/07/2024	Interlocutory Application (I.B.C)	710102065602024	COMPANY PETITION IB (IBC)/375(PB)2018	MIS MURLIWALA AGROTECH PVT.LTD VS SH. SATYA PRAKASH GUPTA	Sec 60(5)	9/8/2024	1. index missing. 2. affidavit missing.	Lokesh

238	29/07/2024	Interlocutory Application (I.B.C)	710102066232024	COMPANY PETITION IB (IBC)/706(PB)2018	JASAMRIT DESIGNERS PRIVATE LIMITED AND ANR. VS SH. GIAN CHAND NARANG LIQUIDATOR OF APEX BUILDSYS LTD. & ORS	Sec 60(5)	6/8/2024	1. need to be affidavit for all applicant. 2. page no. 227 are not clear. 3. need to translate all hindi pages.	Chandhiok&mahajan
239	29/07/2024	Interlocutory Application (I.B.C)	710102066012024	COMPANY PETITION IB (IBC)/338(ND)2024	MAYA GUPTA VS RISHABH SINGH	Application under any other provisions- IBC	6/8/2024	1. OCR missing.	Maya Gupta
240	29/07/2024	Interlocutory Application (I.B.C)	710102066002024	COMPANY PETITION IB (IBC)/333(ND)2024	MAYA GUPTA VS GEETA SINGH	Application under any other provisions- IBC	6/8/2024	1. OCR missing.	Maya Gupta
241	29/07/2024	Company Application(Companies Act)	710102065962024	COMPANY PETITION (COMPANIES ACT)/114(ND)2024	PRATAP SINGH PARMAR VS RESPONDENT NO.1	Rule 11 of NCLT	6/8/2024	1. fill all details in online portal. 2. memo of parties. 3. main case missing in pdf. 4. need every page sign in application. 5. pagination missing. 6. annexure missing. 7. bookmarking compulsory with page numbering. 8. OCR missing. 9. file incomplete. 10 Section Not Mentioned in Index 11 Please Check Case Title in Soft Copy Whaever you mentioned in basic detail please ensure in soft copy and in basic detail both are same or not . Regading This Objections if You Have Doubt Please Contact To Help Desk Contac No 011 24363846 & 011 24361890	Adarsh
242	29/07/2024	Interlocutory Application (I.B.C)	710102066092024	COMPANY PETITION IB (IBC)/495(ND)2017	MANOJ KUNWAR VS YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	6/8/2024	1. volume 1,2,3,4 separately index missing. 2. need every page sign and true copy in annexure. 3. page no. 246 to 287,386,387,388,425 to 434,441 to 446,470 to 479,499,500,501,517,522 to 541,543 to 564 to 568,589 to 598 are not clear. 4. volume 4 are not clear.	NARENDRA
243	28/07/2024	Interlocutory Application (I.B.C)	710102065892024	COMPANY PETITION IB (IBC)/409(ND)2023	DHANLAXMI BANK LIMITED VS BHAGATG CHANDRASEKHAR	Rule 11 of NCLT, 2016	6/8/2024	page no. 32 to 38 are not clear.	BHARAT SOOD
244	27/07/2024	Interlocutory Application (I.B.C)	710102065672024	COMPANY PETITION IB (IBC)/1085(ND)2019	RANJAN CHAKRABORTI VS BHAGATG CHANDRASEKHAR	Section 21	6/8/2024	1. section wrong. 2. need every page sign and true copy in annexure. 3. mention bookmarking with page numbering. 4. OCR missing.	Ashutosh
245	27/07/2024	Interlocutory Application (I.B.C)	710102065782024	COMPANY PETITION IB (IBC)/393(ND)2021	ASSET RECONSTRUCTION COMPANY (INDIA) LTD VS AJAY GUPTA AND ORS	Sec 60(5)	6/8/2024	1. vakalatnama compulsory.	Aditi Sharma

246	29/07/2024	Interlocutory Application (I.B.C)	710102066212024	COMPANY PETITION IB (IBC)/584(ND)2023	MR. KAPIL DEV TANEJA VS MR. R.S. RAMASUBRAMANIAM	Sec 25(j)	6/8/2024	1. add all respondent in online portal. 2. need every page sign and true copy in annexure. 3. 3Rs court fee missing in vakalatnama. 4. OCR missing.	Chandhiok&mahajan
247	29/07/2024	Interlocutory Application (I.B.C)	710102066032024	COMPANY PETITION IB (IBC)/300(PB)2020	RAMBHA GUPTA VS AJIT GYANCHAND JAIN THE RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	6/8/2024	1. page no. 47,94 are cut. 2. ticket put on blank side in vakalatnama.	Akshra Arshi
248	29/07/2024	Company Appeal (IBC)	710102065952024	COMPANY PETITION IB (IBC)/1082(PB)2018	EMPLOYEES PROVIDENT FUND ORGANIZATION VS SHRI DEVENDER SINGH	Sec 60(5)	6/8/2024	1.case type wrong 2.need to be sepatrly both file 3.vakalatnama missed if any doubt please contact to registry regarding your file	Kamal
249	29/07/2024	Interlocutory Application (I.B.C)	710102065942024	COMPANY PETITION IB (IBC)/2721(ND)2019	M/S STRABAG ENGINEERS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Section 60(5)	6/8/2024	1. fill all details in online portal. 2. applicant sign missing in prayer. 3. counsel sign missing in prayer. 4. index missing. 5. memo of parties missing. 6. notary missing. 7. need every page sign in application. 8. bookmarking compulsory with page numbering. 9. OCR missing. 10. proof of service missing. 11. file incomplete.	GAURAV MALIK
250	28/07/2024	Interlocutory Application (I.B.C)	710102065882024	COMPANY PETITION IB (IBC)/2552(ND)2019	AVINASH CHANDER SHARMA VS MR. PANKAJ NARANG	Section 60(5)	6/8/2024	1. counsel sign missing in index or memo of parties and prayer. 2. need every page sign in application. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 4. need every page sign and true copy in annexure.	Dhrubajit Saikia
251	29/07/2024	Interlocutory Application (I.B.C)	710102066242024	COMPANY PETITION IB (IBC)/545(ND)2023	RAJNEESH KUMAR AGGARWAL RESOLUTION PROFESSIONAL VS MR. PANKAJ NARANG	Sec 60(5)	8/8/2024	1. section wrong.	ABHISHEK
252	29/07/2024	Company Application(Companies Act)	710102066192024	COMPANY PETITION (COMPANIES ACT)/91(ND)2024	MR. MAYANK GOYAL VS SHASHANK GOYAL	Rule 11 of NCLT	6/8/2024	1. memo of parties missing.	Shubham Jain
253	29/07/2024	Interlocutory Application (I.B.C)	710102065982024	COMPANY PETITION IB (IBC)/1665(PB)2018	DELHI BARODA ROAD CARRIER PRIVATE LIMITED THROUGH RESOLUTION APPLICANT VS DCB BANK LIMITED	Rule 11 of NCLT, 2016	6/8/2024	1. fill all details in online portal. 2. need every page sign in application. 3. OCR missing.	ankur gupta
254	29/07/2024	Interlocutory Application (I.B.C)	710102065972024	COMPANY PETITION IB (IBC)/1768(ND)2018	BIJENDER SINGH VS MR. VIVEK PARTI	Sections 60(5)/Regulation 13	6/8/2024	1. need every page sign in application. 2. page no. 21,32 are cut.	SHOURYA GODARA
255	24/07/2024	Interlocutory Application (I.B.C)	710102064312024	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS TIMES INTERNET LIMITED	Rule 11 of NCLT, 2016	7/8/2024	No of objections 1. counsel details missing in memo of parties and prayer.	CS.K. Gaurav Kumar

256	7/7/2024	Interlocutory Application (I.B.C)	710102057552024	COMPANY PETITION IB (IBC)/113(ND)2022	STATE BANK OF INDIA THROUGH ITS AUTHORIZED REPRESENTATIVE KUMARI SHALINI VS ANKIT KUMAR GUPTA	Section 121(1)	9/8/2024	"No of Objectios. 1.need to file as a application with main case if any doubt please contact to regisrty regarding your file "	ABHISHEK
257	30/07/2024	Interlocutory Application (I.B.C)	710102066392024	COMPANY PETITION IB (IBC)/598(ND)2022	SUDHIR KUMAR AWASTHI VS AVINASH EM PROJECTS PRIVATE LIMITED THROUGH LIQUIDATOR MANOJ KUMAR ANAND	Application under any other provisions- IBC	6/8/2024	1. due payment regulation 32 and 45. 2. vakalatnama compulsory.	AMRENDRA
258	30/07/2024	Interlocutory Application (I.B.C)	710102066322024	COMPANY PETITION IB (IBC)/1757(PB)2018	SATISH KUMAR VS MUKUL KUMAR RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	6/8/2024	1. vakalatnama compulsory.	Rachit
259	30/07/2024	Interlocutory Application (I.B.C)	710102066342024	COMPANY PETITION IB (IBC)/495(ND)2023	BHARAT CITY PHASE-2 BUYERS WELFARE ASSOCIATION VS SHRI HARISH TANEJA (RESOLUTION PROFESSIONAL OF BCC INFRASTRUCTURE PVT LTD)	Sec 60(5)	7/8/2024	1. pagination missing. 2. counsel details incomplete in memo of parties and prayer. 3. 3Rs court fee missing in vakalatnama. 4. affidavit missing. 5. annexure missing. 6. bookmarking compulsory with page numbering. 7. OCR missing. 8. proof of service missing. 9. file incomplete.	Anuj Tiwari
260	30/07/2024	Interlocutory Application (I.B.C)	710102066372024	COMPANY PETITION IB (IBC)/928(ND)2022	PARAS GUPTA VS SHRI SAURABH CHAWLA	Sec 60(5)	7/8/2024	1. date missing in vakalatnama.	ISWAR
261	31/07/2024	Interlocutory Application (I.B.C)	710102066752024	COMPANY PETITION IB (IBC)/1529(ND)2019	MADAN MOHAN SHARMA VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	8/8/2024	1. counsel details incomplete in index and memo of parties.	Rajni Dahiya
262	30/07/2024	Interlocutory Application (I.B.C)	710102066622024	COMPANY PETITION IB (IBC)/550(ND)2022	SUNITA UMESH VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	6/8/2024	1. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Bendi Raviteja
263	30/07/2024	Interlocutory Application (I.B.C)	710102066682024	COMPANY PETITION IB (IBC)/876(ND)2020	MR. ATUL JAIN VS AYYAGARI VISWANADHA SARMA RESOLUTION PROFESSIONAL PIYUSH IT SOLUTIONS PVT. LTD.	Sec 60(5)	6/8/2024	1. need every page sign in application. 2. proof of service missing.	VAIBHAV TYAGI
264	31/07/2024	Interlocutory Application (I.B.C)	710102066722024	COMPANY PETITION IB (IBC)/1529(ND)2019	PREM SHARMA VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	8/8/2024	1. counsel details incomplete in index and memo of parties.	Rajni Dahiya
265	30/07/2024	Interlocutory Application (I.B.C)	710102066662024	COMPANY PETITION IB (IBC)/876(ND)2020	HEMANT KUMAR BHATT THROUGH ITS AUTHORISED REPRESENTATIVE MR. DEEPAK BHATT VS AYYAGARI VISWANADHA SARMA RESOLUTION PROFESSIONAL PIYUSH IT SOLUTIONS PVT. LTD.	Sec 60(5)	6/8/2024	1. need every page sign in application. 2. proof of service missing.	VAIBHAV TYAGI
266	30/07/2024	Interlocutory Application (I.B.C)	710102066632024	COMPANY PETITION IB (IBC)/550(ND)2022	SUNITA UMESH VS AYYAGARI VISWANADHA SARMA RESOLUTION PROFESSIONAL PIYUSH IT SOLUTIONS PVT. LTD.	Sec 60(5)	7/8/2024	1. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	Bendi Raviteja
267	30/07/2024	Interlocutory Application (I.B.C)	710102066612024	COMPANY PETITION IB (IBC)/659(ND)2019	KAMAL AGARWAL VS AYYAGARI VISWANADHA SARMA RESOLUTION PROFESSIONAL PIYUSH IT SOLUTIONS PVT. LTD.	Regulation 44(2), Liquidation process Regulation, 2016	6/8/2024	1. bookmarking compulsory with page numbering.	KAMAL AGARWAL

268	30/07/2024	Interlocutory Application (I.B.C)	710102066502024	COMPANY PETITION IB (IBC)/708(ND)2022	VISHNU BHAGWAN VS SHRI DEEPAK MITTAL	Sec 60(5)	7/8/2024	1. date missing in vakalatnama.	ISWAR
269	30/07/2024	Interlocutory Application (I.B.C)	710102066602024	COMPANY PETITION IB (IBC)/139(ND)2021	KOTAK MAHINDRA PRIME LIMITED VS LARK LOGISTICS PRIVATE LIMITED	Sec 60(5)	8/8/2024	1. fill all details in online portal. 2. need every page sign and true copy in annexure. 3. bookmarking compulsory with page numbering.	SIDDHARTH BAMBHA
270	31/07/2024	Interlocutory Application (I.B.C)	710102066732024	COMPANY PETITION IB (IBC)/1529(ND)2019	NARESH JAGLAN VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	8/8/2024	1. counsel details incomplete in index and memo of parties. 2. page no. 17 are not clear.	Rajni Dahiya
271	31/07/2024	Interlocutory Application (I.B.C)	710102066762024	COMPANY PETITION IB (IBC)/495(ND)2023	HARISH TANEJA VS KUMAR BHARAT	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	8/8/2024	1. add all respondent in online portal.	Harish Taneja
272	13/07/2024	Interlocutory Application (I.B.C)	710102059802024	COMPANY PETITION IB (IBC)/81(PB)2019	POOJA BAHRY VS DEV DENSO POWER LTD IN LIQUIDATION	Application under any other provisions- IBC	12/8/2024	no of objections 1. Case type wrong choose IA (Liq.) Progress Report 2. only POOJA BAHRY mention in IAs title in online portal DEV DENSO POWER LTD IN LIQUIDATION remove from respondent side in online portal reminder 3	Pooja Bahry
273	21/07/2024	Interlocutory Application (I.B.C)	710102063432024	COMPANY PETITION IB (IBC)/538(ND)2022	VIPIN AGGARWAL VS DEV DENSO POWER LTD IN LIQUIDATION	Rule 11 of NCLT, 2016	13/08/2024	1. main case wrong in pdf. reminder 2	ABHISHEK DEVGAN
274	20/06/2024	Interlocutory Application (I.B.C)	710102053382024	COMPANY PETITION IB (IBC)/468(ND)2023	S U- I L KUMAR AG RAWAL RESOLUTION PROFESSIONAL VS STAR SYNTHETICS PVT LTD	Sec 12(2)	9/8/2024	no of objections 1. only mention SUNIL KUMAR AGRAWAL RP details in online portal in IAs titles. 2. applicant respondent fill online as per mop 3. OCR missing. (reminder 3)	DHRUV GUPTA
275	31/07/2024	Interlocutory Application (I.B.C)	710102066802024		CS NAVNEET ARORA VS NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED	Section 21	7/8/2024	1. section wrong. 2. main case not link. 3. bookmarking compulsory with page numbering.	Navneet Arora
276	31/07/2024	Interlocutory Application (I.B.C)	710102066812024	COMPANY PETITION IB (IBC)/330(ND)2021	MR. RAJEEV GAIROLA VS M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	8/8/2024	1. need every page sign in application and annexure. 2. need every page true copy in annexure. 3. 1Rs court fee short in vakalatnama.	Anjaneya
277	16/07/2024	Interlocutory Application (I.B.C)	710102061562024	COMPANY PETITION IB (IBC)/2413(ND)2019	SM MILKOSE LIMITED & ANR. VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Sec 60(5)	13/08/2024	1. applicant respondent fill online as per mop or change IAS title according to mop If you have any doubt humble request to you contact to registry reminder 2	SAMIR SAGAR
278	17/07/2024	Interlocutory Application (I.B.C)	710102062392024	COMPANY PETITION IB (IBC)/142(ND)2023	MOHD NAZIM KHAN (APPLICATION U/S 19(2) AND 19(3) OF IBC 2016) VS MANOJ KUMAR GUPTA	Section 19(2) / Regulation 30	8/8/2024	1. due payment other section 19(3). 2. bookmarking missing.	MOHD NAZIM

279	17/07/2024	Interlocutory Application (I.B.C)	710102062192024	COMPANY PETITION IB (IBC)/571(ND)2020	RAKESH KUMAR AGRAWAL VS GUJARAT HYDROCARBONS AND POWER SEZ LTD.	Sec 60(5)	13/08/2024	Firstly you filed restoration application for restore this IA no IA-2317/2022 after approve this restoration you have file this application with new dairy number If you have any doubt humble request to you contact to registry room no. 103. 011 24363846	Abhinav Agrawal
280	3/6/2024	Interlocutory Application (I.B.C)	710102048502024	COMPANY PETITION IB (IBC)/1027(PB)2018	MOHAN GARG VS RITU RASTOGI RESOLUTION PROFESSIONAL FOR VIKAS MULTIPLEX DEVELOPERS PVT. LTD. NOW KNOWN AS VV MULTIPLEX PVT. LTD.	Sec 60(5)	1/8/2024	no of objections 1.page no.172 to 180,287 to 291 are not clear.	Anirban
281	2/8/2024	Interlocutory Application (I.B.C)	710102067332024	COMPANY PETITION IB (IBC)/256(ND)2019	DR. VIJAYKANT DIXIT VS RITU RASTOGI RESOLUTION PROFESSIONAL FOR VIKAS MULTIPLEX DEVELOPERS PVT. LTD. NOW KNOWN AS VV MULTIPLEX PVT. LTD.	Sec 60(5)	2/8/2024	1. need to translate all hindi pages. 2. vakalatnama compulsory.	Prachi Johri
282	31/07/2024	Interlocutory Application (I.B.C)	710102066852024	COMPANY PETITION IB (IBC)/392(ND)2024	HANS RAJ BHOGRA VS RITU RASTOGI RESOLUTION PROFESSIONAL FOR VIKAS MULTIPLEX DEVELOPERS PVT. LTD. NOW KNOWN AS VV MULTIPLEX PVT. LTD.	Application under any other provisions- IBC	7/8/2024	1. file incomplete.	Atul Bhatia
283	1/8/2024	Interlocutory Application (I.B.C)	710102067142024	COMPANY PETITION IB (IBC)/173(ND)2024	ASHOK KUMAR GULLA VS PRASHANT NARAYANAN	Section 19(2) / Regulation 30	9/8/2024	1. fill all details in online portal.	YASHWANT
284	31/07/2024	Interlocutory Application (I.B.C)	710102066922024	COMPANY PETITION IB (IBC)/386(PB)2021	PUNJAB AND SIND BANK VS MR DEEPAK MAINI	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/8/2024	1. need every page sign in application.	SANJAY BAJAJ
285	31/07/2024	Interlocutory Application (I.B.C)	710102067052024	COMPANY PETITION IB (IBC)/3095(ND)2019	HUZEFA FAKHRI SITABKHAN VS MR DEEPAK MAINI	Application under any other provisions- IBC	7/8/2024	1. section wrong. 2. page no. 61,87 to 90,106,107,108 need to translate English type copy. 3. page no. 73 to 79,85,86,91 to 95,102,103,104,114,115 are not clear. 4. vakalatnama compulsory.	Sanampreet
286	31/07/2024	Interlocutory Application (I.B.C)	710102066962024	COMPANY PETITION IB (IBC)/458(PB)2021	PUNJAB AND SIND BANK VS MR DEEPAK MAINI	Sections 60(5)/Regulation 13	8/8/2024	1. page no. 10,11,12 are not clear. 2. need every page sign in application and annexure.	SANJAY BAJAJ
287	31/07/2024	Interlocutory Application (I.B.C)	710102066952024	COMPANY PETITION IB (IBC)/457(PB)2021	PUNJAB AND SIND BANK VS MR DEEPAK MAINI	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	8/8/2024	1. main case wrong in pdf. 2. page no. 10,11,13 are not clear. 3. need every page sign in application and annexure.	SANJAY BAJAJ
288	1/8/2024	Interlocutory Application (I.B.C)	710102067272024	COMPANY PETITION IB (IBC)/495(ND)2023	HARISH TANEJA VS KUMAR BHARAT	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	9/8/2024	1. page no. 33,38,39,45,47,50,58,59,62,65,67,72,73,74,77,79,81,90,91,92 are wrong adjust.	Harish Taneja

289	31/07/2024	Interlocutory Application (I.B.C)	710102067032024	COMPANY PETITION IB (IBC)/2552(ND)2019	PANKAJ NARANG VS KUMAR BHARAT	Application under any other provisions- IBC	7/8/2024	1. index missing. 2. bookmarking compulsory with page numbering.	Harish Taneja
290	31/07/2024	Interlocutory Application (I.B.C)	710102066832024	COMPANY PETITION IB (IBC)/495(ND)2023	HARISH TANEJA VS KUMAR BHARAT	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	7/8/2024	1. fill all details in online portal. 2. add all respondent in online portal.	Harish Taneja
291	1/8/2024	Interlocutory Application (I.B.C)	710102067152024	COMPANY PETITION IB (IBC)/1005(ND)2018	ANUP KUMAR VS KUMAR BHARAT	Application under any other provisions- IBC	7/8/2024	1. remove application for proof of service section. 2. bookmarking compulsory with page numbering. 3. OCR missing.	TANIA SHARMA
292	31/07/2024	Interlocutory Application (I.B.C)	710102066822024	COMPANY PETITION IB (IBC)/116(ND)2024	MOVENPICK HOTELS AND RESORTS MANAGEMENT (INDIA) PRIVATE LIMITED VS KUMAR BHARAT	Rule 154 (1)	7/8/2024	1. page no. 41 to 50,67,68 are not clear.	ASHOK
293	1/8/2024	Interlocutory Application (I.B.C)	710102067092024	COMPANY PETITION IB (IBC)/622(ND)2018	RAJAT WIRES PVT LTD VS KULBHUSHAN SACHDEV	Sec 66(1)	10/8/2024	1. counsel sign missing in index. 2. need every page sign and true in annexure. 3. ticket put on blank side in vakalatnama. 4. bookmarking compulsory with page numbering. 5. OCR missing. 6. sub section missing in index.	Gulshan Gaba
294	31/07/2024	Interlocutory Application (I.B.C)	710102066992024	COMPANY PETITION IB (IBC)/373(PB)2018	SHALU KHANNA VS KULBHUSHAN SACHDEV	Sec 60(5)	8/8/2024	1. section wrong. 2. page no. 31 are not clear.	GAUTAM
295	31/07/2024	Interlocutory Application (I.B.C)	710102066892024	COMPANY PETITION IB (IBC)/901(ND)2020	MODERN CONSTRUCTION COMPANY THROUGH MR NIRMAL JAIN VS KULBHUSHAN SACHDEV	Sec 60(5)	8/8/2024	1. add respondent in online portal. 2. need every page sign in annexure. 3. need to translate all Hindi pages. 4. date missing in vakalatnama. 5. 1Rs court fee short in vakalatnama. 6. bookmarking compulsory with page numbering.	Pranay
296	1/8/2024	Restoration Application (Companies Act)	710102067072024	COMPANY PETITION (COMPANIES ACT)/123(ND)2024	REVFIN SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions	9/8/2024	1. pdf not upload.	Sonika Bharati
297	1/8/2024	Interlocutory Application (I.B.C)	710102067192024	COMPANY PETITION IB (IBC)/1493(PB)2018	GYAN MISRA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT, 2016	9/8/2024	1. memo of parties missing. 2. section wrong. 3. prayer missing. 4. 3Rs court fee missing in vakalatnama. 5. bookmarking compulsory with page numbering.	Abhishek Anand
298	1/8/2024	Interlocutory Application (I.B.C)	710102067062024	COMPANY PETITION IB (IBC)/449(PB)2019	SUSHIL KUMAR VS ASHISH SINGH	Sections 60(5)/Regulation 13	9/8/2024	1. memo of parties missing. 2. need every page sign and true copy in annexure. 3. mention bookmarking with page numbering. 4. remove additional annexure.	ABHISHEK
299	1/8/2024	Interlocutory Application (I.B.C)	710102067122024	COMPANY PETITION IB (IBC)/551(PB)2022	ASHOK KUMAR GULLA VS RISHI GUPTA	Section 105,112, 113	9/8/2024	1. fill all details in online portal. 2. remove main parties in respondent corner in online portal.	YASHWANT

300	1/8/2024	Interlocutory Application (I.B.C)	710102067302024	COMPANY PETITION IB (IBC)/758(ND)2021	VISHNU KUMAR TULSYAN VS RISHI GUPTA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	9/8/2024	1. case type wrong choose IA(IBC)LIQ. 2. section wrong. 3. need every page true copy in annexure.	NAMAN TANDON
301	1/8/2024	Interlocutory Application (I.B.C)	710102067102024	COMPANY PETITION IB (IBC)/622(ND)2018	RAJAT WIRES PVT LTD VS KULBHUSHAN SACHDEV	Sec 43(1) r/w Sec 44 (1)	9/8/2024	1. OCR missing.	Gulshan Gaba
302	1/8/2024	Interlocutory Application (I.B.C)	710102067132024	COMPANY PETITION IB (IBC)/552(PB)2022	ASHOK KUMAR GULLA VS RAKESH GUPTA	Section 105,112, 113	9/8/2024	1. fill all details in online portal. 2. remove respondent in online portal.	YASHWANT
303	1/8/2024	Interlocutory Application (I.B.C)	710102067112024	COMPANY PETITION IB (IBC)/554(PB)2022	ASHOK KUMAR GULLA VS SHANTA GUPTA	Section 105,112, 113	10/8/2024	1. fill all details in online portal. 2. remove respondent in online portal.	YASHWANT
304	2/8/2024	Interlocutory Application (I.B.C)	710102067562024	COMPANY PETITION IB (IBC)/449(PB)2019	SHABAJ SINGH VS ASHISH SINGH	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	9/8/2024	1. bookmarking compulsory with page numbering. 2. OCR missing.	Abhishek Parmar
305	2/8/2024	Interlocutory Application (I.B.C)	710102067402024	COMPANY PETITION IB (IBC)/73(PB)2017	VIJENDER SHARMA VS ASHISH SINGH	Application under any other provisions- IBC	10/8/2024	1. case type wrong choose IA (Liq.) Progress Report.	Vijender Sharma
306	2/8/2024	Interlocutory Application (I.B.C)	710102067382024	COMPANY PETITION IB (IBC)/337(PB)2024	PRABHAKAR KUMAR VS ASHISH SINGH	Sec 60(5)	10/8/2024	1. section wrong in page no. 3. 2. date missing in vakalatnama.	ISWAR
307	2/8/2024	Interlocutory Application (I.B.C)	710102067482024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS GIRISH CHANDER JOSHI	Sec 60(5)	10/8/2024	1. section wrong. 2. page no. 52 are not clear. 3. OCR missing. 4. proof of service missing.	Avinash Bhati
308	2/8/2024	Interlocutory Application (I.B.C)	710102067412024	COMPANY PETITION IB (IBC)/380(ND)2020	ANIL KUMAR OJHA VS GIRISH CHANDER JOSHI	Sec 60(5)	10/8/2024	1. memo of parties missing. 2. main case not link. 3. counsel details incomplete index and prayer. 4. need every page sign and true copy in annexure. 5. remove double pagination. 6. vakalatnama compulsory. 7. bookmarking compulsory with page numbering. 8. OCR missing.	ANIL KUMAR OJHA
309	3/8/2024	Interlocutory Application (I.B.C)	710102067632024	COMPANY PETITION IB (IBC)/529(ND)2023	KRISHNA BUILDESTATES PRIVATE LIMITED VS TRIUNE GLOBAL SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/08/2024	1. section wrong. 2. memo of parties missing. 3. vakalatnama compulsory.	Monica
310	3/8/2024	Interlocutory Application (I.B.C)	710102067852024	COMPANY PETITION IB (IBC)/478(PB)2021	PRADEEP AGGARWAL VS IFCI	Sec 60(5)	13/08/2024	1. vakalatnama compulsory. 2. OCR missing.	Ajay
311	2/8/2024	Interlocutory Application (I.B.C)	710102067372024	COMPANY PETITION IB (IBC)/336(PB)2024	PRABHAKAR KUMAR VS IFCI	Sec 60(5)	10/8/2024	1. page no. 3 section wrong. 2. date missing in vakalatnama.	ISWAR
312	3/8/2024	Interlocutory Application (I.B.C)	710102067772024	COMPANY PETITION IB (IBC)/470(ND)2017	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD. VS COMMITTEE OF CREDITORS KINDLE DEVELOPERS PVT. LTD. AND ORS.	Sec 60(5)	12/8/2024	1. page no. 36 to 39	Niraj Chamyal

313	2/8/2024	Interlocutory Application (I.B.C)	710102067542024	COMPANY PETITION IB (IBC)/468(ND)2020	RAJEEV LOCHAN VS COMMITTEE OF CREDITORS KINDLE DEVELOPERS PVT. LTD. AND ORS.	Application under any other provisions- IBC	10/8/2024	1. need every page sign in application and annexure. 2. notary missing. 3. need true copy in annexure. 4. counsel and liquidator sign missing in index and application. 5. bookmarking compulsory with page numbering. 6. remove pdf in proof of service section. 7. case type wrong choose IA (Liq.) Progress Report.	Shivam
314	2/8/2024	Interlocutory Application (I.B.C)	710102067502024	COMPANY PETITION IB (IBC)/529(ND)2023	KRISHNA BUILDESTATES PRIVATE LIMITED VS TRIUNE GLOBAL SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/8/2024	1. section wrong . 2. memo of parties missing. 3. counsel sign missing in prayer. 4. vakalatnama compulsory.	Monica
315	2/8/2024	Interlocutory Application (I.B.C)	710102067432024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS GIRISH CHANDER JOSHI	Sec 60(5)	9/8/2024	1. proof of service missing. 2. OCR missing. 3. remove pdf in proof of service section. 4. section wrong.	Avinash Bhati
316	2/8/2024	Interlocutory Application (I.B.C)	710102067442024	COMPANY PETITION IB (IBC)/731(PB)2018	ARABIAN MEP CONTRACTING WLL REPRESENTED BY POWER OF ATTORNEY HOLDER VS PUNJ LLYOD LIMITED	Sections 60(5)/Regulation 13	10/8/2024	1. need every page sign in application. 2. pagination missing. 3. proof of service missing. 4. vakalatnama compulsory.	ZAFAR
317	2/8/2024	Interlocutory Application (I.B.C)	710102067552024	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS PUNJ LLYOD LIMITED	Sec 60(5)	9/8/2024	1. mention bookmarking with page numbering.	Sanampreet
318	3/8/2024	Interlocutory Application (I.B.C)	710102067742024	COMPANY PETITION IB (IBC)/294(ND)2020	MAHESH TANEJA RESOLUTION PROFESSIONAL OF SKILLAR ENTERPRISES INDIA PVT LTD VS PUNJ LLYOD LIMITED	Section 12(2)	12/8/2024	1. page no. 25,26 are not clear. 2. date missing in vakalatnama.	HITESH SACHAR
319	3/8/2024	Interlocutory Application (I.B.C)	710102067872024	COMPANY PETITION IB (IBC)/170(ND)2023	MR. ASHISH VYAS RESOLUTION PROFESSIONAL M/S VIDHATA METAL PRIVATE LIMITED VS PUNJ LLYOD LIMITED	Section 12(2)	13/08/2024	1. sub section missing in index.	Rishabh Arora
320	3/8/2024	Interlocutory Application (I.B.C)	710102067712024	COMPANY PETITION IB (IBC)/3398(ND)2019	ANJU AGARWAL VS SARSWATI KESARWANI	Application under any other provisions- IBC	12/8/2024	1. add all respondent in online portal.	NIBRUTI SAMAL
321	3/8/2024	Interlocutory Application (I.B.C)	710102067682024	COMPANY PETITION IB (IBC)/511(ND)2023	SUDHANSHU GUPTA VS SARSWATI KESARWANI	Section 21	12/8/2024	1. section wrong. 2. pagination missing. 3. counsel sign missing in index. 4. need every page sign in application. 5. remove pdf for proof of service section. 6. bookmarking compulsory with page numbering.	Pankaj

322	4/8/2024	Interlocutory Application (I.B.C)	710102067882024	COMPANY PETITION IB (IBC)/898(ND)2022	JOGINDER SINGH VS ANUP KUMAR RP	Rule 11 of NCLT, 2016	13/08/2024	1. section wrong. 2. case type wrong. 3. 3Rs court fee missing in vakalatnama. 4. need every page true copy in annexure. 5. mention bookmarking according your index with page numbering.	Rakesh
323	4/8/2024	Interlocutory Application (I.B.C)	710102067952024	COMPANY PETITION IB (IBC)/996(ND)2020	HT MEDIA LIMITED VS VINAY KUMAR SINGHAL (RESOLUTION PROFESSIONAL FOR CORPORATE DEBTOR)	Sections 60(5)/Regulation 13	13/08/2024	1. vakalatnama compulsory. 2. bookmarking according your index with page numbering. 3. OCR missing.	KARAN MALHOTRA
324	3/8/2024	Interlocutory Application (I.B.C)	710102067862024	COMPANY PETITION IB (IBC)/479(PB)2021	MR. VIKAS AGGARWAL VS IFCI LIMITED	Sec 60(5)	12/8/2024	1. remove double pagination. 2. vakalatnama compulsory. 3. OCR missing.	Ajay
325	3/8/2024	Interlocutory Application (I.B.C)	710102067802024	COMPANY PETITION IB (IBC)/753(ND)2023	ATUL JINDAL RESOLUTION PROFESSIONAL OF IN THE MATTER OF M/S RIVENKATESHWAR TRADEX PRIVATE LIMITD VS IFCI LIMITED	Rule 11 of NCLT, 2016	12/8/2024	1. pdf remove for proof of service section.	Aishwarya
326	4/8/2024	Interlocutory Application (I.B.C)	710102067922024	COMPANY PETITION IB (IBC)/204(ND)2021	ASHISH BHATNAGAR AND RANJANA KRISHNA VS M/S SUPERTECH LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	12/8/2024	1. memo of parties mismatch according your online portal. 2. mention bookmarking with page numbering.	Umesh Chauhan
327	3/8/2024	Review Application (IBC)	710102067662024	COMPANY PETITION IB (IBC)/894(ND)2022	SURJEET SINGH VS ANUP KUMAR RP	Rule 11 of NCLT, 2016	12/8/2024	1. case type wrong. 2. section wrong. 3. need every page sign and true copy in annexure. 4. 3Rs court fee missing in vakalatnama. 5. contact to registry room no. 103.	Rakesh
328	3/8/2024	Interlocutory Application (I.B.C)	710102067722024	COMPANY PETITION IB (IBC)/72(ND)2022	SANJEEV KUMAR VS MOHIT GOYAL INTERIM RESOLUTION PROFESSIONAL	Sections 60(5)/Regulation 13	12/8/2024	1. counsel sign in index and memo of parties. 2. need every page sign in application. 3. need every page sign and true copy in annexure.	Palash Singhai
329	25/07/2024	Interlocutory Application (I.B.C)	710102065002024	COMPANY PETITION IB (IBC)/913(PB)2022	SADHNA AGGARWAL VS CANARA BANK THROUGH RP	Sec 60(5)	5/8/2024	1. fill all details in online portal. 2. memo of parties mismatch according your online portal. 3. vakalatnama compulsory.	ADITYA
330	5/8/2024	Interlocutory Application (I.B.C)	710102068012024	COMPANY PETITION IB (IBC)/102(ND)2022	SHIMPING TECHNOLOGY PRIVATE LIMITED VS FENEXA TECHNOLOGY PRIVATE LIMITED	Application under any other provisions- IBC	8/8/2024	1. memo of parties missing. 2. need every page sign in application and annexure. 3. vakalatnama compulsory. 4. need every page true copy in annexure. 5. mention bookmarking with page numbering. 6. proof of service missing.	Shiv
331	5/8/2024	Company Application(Companies Act)	710102068022024	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	VIJAY AGGARWAL VS SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	Rule 11 of NCLT	10/8/2024	1. vakalatnama compulsory.	DHRUV KAPUR

332	5/8/2024	Interlocutory Application (I.B.C)	710102068232024	COMPANY PETITION IB (IBC)/705(ND)2023	M/S RAYMACH TECHNOLOGIES PVT LTD VS M/S SPICEJET LIMITED	Rule 11 of NCLT, 2016	13/08/2024	1. section wrong. 2. main case missing in page no. 1. 3. vakalatnama compulsory.	BHARAT ARORA
333	5/8/2024	Interlocutory Application (I.B.C)	710102068082024	COMPANY PETITION IB (IBC)/625(ND)2017	MR. AJIT KUMAR VS M/S SPICEJET LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	13/08/2024	1. section wrong. 2. due payment section 35(1). 3. counsel details missing in memo of parties. 4. need every page true copy in annexure. 5. mention bookmarking with page numbering.	Sreelekshmi
334	5/8/2024	Miscellaneous Application (IBC)	710102068002024	COMPANY PETITION IB (IBC)/281(ND)2023	MANOJ KUMAR SINGH VS DWARKADHIS PROJECTS PRIVATE LIMITED	Section 21	13/08/2024	1. case type wrong. 2. section wrong. 3. need every page sign and true copy in annexure. 4. bookmarking compulsory with page numbering.	Sandiv
335	5/8/2024	Interlocutory Application (I.B.C)	710102068242024	COMPANY PETITION IB (IBC)/505(ND)2021	BANK OF BARODA VS AMUL GABRANI	Section 122	13/08/2024	1. section wrong. 2. counsel details missing in index. 3. memo of parties missing. 4. prayer missing. 5. need every page sign and true copy in annexure. 6. OCR missing.	ARUN AGGARWAL
336	5/8/2024	Interlocutory Application (I.B.C)	710102067992024	COMPANY PETITION IB (IBC)/996(ND)2020	HINDUSTAN MEDIA VENTURES LIMITED VS VINAY KUMAR SINGHAL (RESOLUTION PROFESSIONAL FOR CORPORATE DEBTOR)	Sections 60(5)/Regulation 13	13/08/2024	1. vakalatnama compulsory. 2. mention bookmarking according your index with page numbering. 3. OCR missing.	KARAN MALHOTRA
337	5/8/2024	Miscellaneous Application (IBC)	710102068312024	COMPANY PETITION IB (IBC)/286(ND)2024	TRIVENI ADVERTISING PVT. LTD. VS PURI CONSTRUCTION PRIVATE LTD	Sec 60(5)	13/08/2024	1. case type wrong. 2. memo of parties mismatch according your online portal. 3. need every page sign and true copy in annexure. 4. page no. 84,86,87,92 are cut. 5. page no. 113,300,303,305 to 308 are not clear. 6. need to translate all Hindi pages.	Esh Gupta
338	5/8/2024	Miscellaneous Application (IBC)	710102068332024	COMPANY PETITION IB (IBC)/287(ND)2024	DHEER PROPERTIES LIMITED VS PURI CONSTRUCTION PRIVATE LTD	Sec 60(5)	13/08/2024	1. case type wrong. 2. memo of parties mismatch according your online portal. 3. need every page sign and true copy in annexure. 4. page no. 84,86,87,92 are cut. 5. page no. 213,300,303,308 are not clear. 6. need to translate all Hindi pages.	Esh Gupta
339	5/8/2024	Interlocutory Application (I.B.C)	710102068272024	COMPANY PETITION IB (IBC)/1416(ND)2019	VIVEK PARTI VS PURI CONSTRUCTION PRIVATE LTD	Sec 60(5)	13/08/2024	1. need every page sign and true copy in annexure. 2. remove pdf in proof of service section.	KARAN
340	7/8/2024	Interlocutory Application (I.B.C)	710102068772024	COMPANY PETITION IB (IBC)/1565(PB)2018	CROWN ABACUS IT PARK ASSOCIATION VS PURI CONSTRUCTION PRIVATE LTD	Sec 60(5)	12/8/2024	1. ticket put on blank side in vakalatnama. 2. 1Rs court fee short in vakalatnama.	RAKESH KUMAR

341	7/8/2024	Restoration Application (IBC)	710102068952024	COMPANY PETITION IB (IBC)/530(ND)2023	RAJESH KHANNA (POWER OF ATTORNEY HOLDER/AUTHORIZED SIGNATORY OF THE FINANCIAL CREDITORS) VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/08/2024	1. due payment section 164	MILAN
342	31/07/2024	Interlocutory Application (I.B.C)	710102066932024	COMPANY PETITION IB (IBC)/397(PB)2018	BANK OF INDIA VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sec 60(5)	8/8/2024	1. need every page sign and true copy in annexure.	Ravi
343	8/8/2024	Company Application(Companies Act)	710102069032024	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHYAM TAYAL VS CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Rule 11 of NCLT	13/08/2024	1. fill all details in online portal. 2. memo of parties wrong. 3. mention bookmarking with page numbering. contact to registry room no. 103.	Mayank
344	2/8/2024	Interlocutory Application (I.B.C)	710102067362024	COMPANY PETITION IB (IBC)/228(PB)2018	MOHAN LAL JAIN IN THE CAPACITY OF THE LIQUIDATOR OF KALIBER ASSOCIATES PVT. LTD. VS CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec 60(5)	10/8/2024	1. need every page true copy in annexure.	Anirban
345	8/8/2024	Interlocutory Application (I.B.C)	710102069272024	COMPANY PETITION IB (IBC)/348(ND)2024	MK JIAN VS KRRISH REALTECH PVT LTD	Rule 11 of NCLT, 2016	9/8/2024	1. fill all details in online portal. 2. memo of party before application	Carina Arora
346	8/8/2024	Company Application(Companies Act)	710102069082024	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS PUNJAB & SIND BANK	Rule 11 of NCLT	13/08/2024	1. memo of parties wrong place contact to registry room no. 103. 2. mention bookmarking with page numbering.	Mayank
347	8/8/2024	Interlocutory Application (I.B.C)	710102069372024	COMPANY PETITION IB (IBC)/68(ND)2022	RAM PHAL BHARDWAJ VS CHIRAG MITTAL	Any other provision - Govt body	9/8/2024	No of Objectios. 1.Pagniation missed in book marking 2.section wrong. 3.case type wrong. 4.list of date and brief synopsis missed 5.pagniation missed in index 6.Pg-10,26,27,28,29,31,34,35 not clear 7.fee missed	MOHIT NANDWANI
348	8/8/2024	Interlocutory Application (I.B.C)	710102069022024	COMPANY PETITION IB (IBC)/445(ND)2023	DHARMENDER VS IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	12/8/2024	1. main case wrong in pdf. 2. counsel details missing in memo of parties and prayer. 3. page no. 214 to 228,239 to 245,278 to 494,501 to 521,578 to 603,641,685,713 are not clear. 4. ticket not showing properly in vakalatnama.	SINDHU SINHA
349	8/8/2024	Interlocutory Application (I.B.C)	710102069102024	COMPANY PETITION IB (IBC)/590(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS ANURADHA SHARMA	Section 122	12/8/2024	1. proof of service missing. 2. page no. 44,57,88,100,101,102,178,179,180,185,200 are not clear.	GOVIND

350	9/8/2024	Interlocutory Application (I.B.C)	710102069492024	COMPANY PETITION IB (IBC)/297(PB)2018	DR RAJNI GUPTA VS PRAMOD KUMAR SHARMA	Sections 60(5)/Regulation 13	13/08/2024	1. counsel details missing in memo of parties. 2. 1Rs court fee short in vakalatnama. 3. need every page sign and true copy in annexure. 4. mention bookmarking with page numbering. 5. need to translate all Hindi pages.	Anuj Gupta
351	8/8/2024	Interlocutory Application (I.B.C)	710102069192024	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS RAHUL GAGERNA	Application under any other provisions- IBC	12/8/2024	1. counsel sign missing in memo of parties. 2. need every page sign and true copy in annexure.	Shubham Janghu
352	9/1/2024	Interlocutory Application (I.B.C)	710102003122024	COMPANY PETITION IB (IBC)/565(PB)2021	SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	Sec 49(2)	12/8/2024	no of objections 1.applicant respondent fill online as per memo party or change mop as per online portal . 2. delete another affidavit pdf	SHAILI GUPTA
353	9/8/2024	Interlocutory Application (I.B.C)	710102069652024	COMPANY PETITION IB (IBC)/710(PB)2019	ABDUSSALAM VS MANOJ KULSHRESHTA RP	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	12/8/2024	1. fill all details in online portal. 2. date missing in vakalatnama. 3. proof of service missing.	RAJ VARDHAN
354	3/8/2024	Interlocutory Application (I.B.C)	710102067732024	COMPANY PETITION IB (IBC)/3398(ND)2019	ANJU AGARWAL VS SARSWATI KESARWANI	Application under any other provisions- IBC	12/8/2024	1. case type wrong.	NIBRUTI SAMAL
355	3/8/2024	Interlocutory Application (I.B.C)	710102067762024	COMPANY PETITION IB (IBC)/1154(ND)2019	MR. ARUN CHADHA VS SARSWATI KESARWANI	Application under any other provisions- IBC	12/8/2024	1. case type wrong choose IA (Liq.) Progress Report.	Ahsan Ahmad
356	11/8/2024	Interlocutory Application (I.B.C)	710102070122024	COMPANY PETITION IB (IBC)/639(PB)2018	SUBASH CHANDRA TANDON VS SURENDRA RAJ GANG	Application under any other provisions-IBC,Sec 60(5)	12/8/2024	1. fill all details in online portal. 2. due payment section 31. 3. need every page sign and true copy in annexure. 4. 25Rs welfare and 3Rs court fee and date missing in vakalatnama.	Sakshi Jain
357	10/8/2024	Interlocutory Application (I.B.C)	710102070072024	COMPANY PETITION IB (IBC)/639(PB)2018	CERA THERMAL TECHNOLOGY PRIVATE LIMITED VS SURENDRA RAJ GANG	Application under any other provisions-IBC,Sec 60(5)	12/8/2024	1. fill all details in online portal. 2. due payment section 31. 3. counsel details incomplete in prayer. 4. need every page sign and true copy in annexure. 5. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	Soin Khan
358	10/8/2024	Interlocutory Application (I.B.C)	710102070042024	COMPANY PETITION IB (IBC)/639(PB)2018	MULTI TALENT HUMAN RESOURCES PRIVATE LIMITED VS SURENDRA RAJ GANG	Application under any other provisions-IBC,Sec 60(5)	12/8/2024	1. fill all details in online portal. 2. due payment section 31. 3. need every page sing and true copy in annexure. 3. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	Shivam Gupta
359	12/8/2024	Interlocutory Application (I.B.C)	710102070262024	COMPANY PETITION IB (IBC)/3042(ND)2019	RBL BANK LIMITED VS VIVEK PARTI	Sec 60(5)	13/08/2024	No of Objectios. 1.pagination missed in book marking 2.ticket not allowed on content of vakalatnama	Gaurav Srivastava

360	10/8/2024	Interlocutory Application (I.B.C)	710102069732024	COMPANY PETITION IB (IBC)/160(PB)2017	ARVIND GARG VS VIVEK PARTI	Regulation 44(2), Liquidation process Regulation, 2016	13/08/2024	1. 25Rs welfare fee and 3Rs court fee missing in vakalatnama.	MANSUMYER SINGH
361	5/8/2024	Interlocutory Application (I.B.C)	7101020697972024	COMPANY PETITION IB (IBC)/1397(PB)2019	SHILPA KATHPALIA VS NARENDER KUMAR SHARMA (RESOLUTIONAL PROFESSIONAL INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)	Sec 60(5)	13/08/2024	1. date missing in vakalatnama. 2. mention bookmarking with page numbering.	Umesh
362	3/6/2022	0710102045442022(No.of Docs 0)	0710102045442022/8	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	13-08-2024	no of objection 1.pagination missing in bookmarking. 2.counsel details missing in index. 3.nee every pages sign.	
363	9/8/2024	0710102000882024(No.of Docs 2)	0710102000882024/1	INTERLOCUTORY APPLICATION (I.B.C)/228(ND)2024	BHOOPESH GUPTA VS. MS. SONALI RASTOGI	Application under any other provisions- IBC	13-08-2024	no of objection 1.bookmakring mandatory with pogination. 2.nee every pages sign.	swastikakumar@gmail
364	9/8/2024	0710102013692024(No.of Docs 1)	0710102013692024/3	INTERLOCUTORY APPLICATION (I.B.C)/677(ND)2024	ARVIND MITTAL	Application under any other provisions- IBC	13-08-2024	no of objection 1.bookmarking mandatory page number 2.date missing in vakalatnama	arenesslaw
365	9/8/2024	0710102013672024(No.of Docs 1)	0710102013672024/2	INTERLOCUTORY APPLICATION (I.B.C)/689(ND)2024	ARVIND MITTAL	Application under any other provisions- IBC	13-08-2024	no of objection 1.bookmarking mandatory 2.date missing in vakalatnama.	arenesslaw
366	10/8/2024	0710102052852023(No.of Docs 1)	0710102052852023/7	INTERLOCUTORY APPLICATION (I.B.C)/3291(ND)2023	ABHIMANYU MITTAL VS. COMMITTEE OF CREDITORS OF M/S MB MALLS PRIVATE LIMITED THROUGH BANK OF BARODA STRESSED ASSET MANAGEMENT BRANCH THROUGH CHIEF MANAGER	Sec 30	13-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3.index also need in book marking	ankurmittalla wyer@gmail
367	25-05-2024	0710102046172024(No.of Docs 0)	0710102046172024/5	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-08-2024	No. Objection 1. index missing 2. bookmarking missing	
368	25-07-2024	0710102046172024(No.of Docs 6)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	rubina.khan
369	9/8/2024	0710102016222019(No.of Docs 2)	0710102016222019/3	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-08-2024	1.all document file separately.	csnirbhaykumar

370	25-07-2024	0710102046172024(No.of Docs 6)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	rubina.khan
371	25-07-2024	0710102046172024(No.of Docs 6)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	rubina.khan
372	25-07-2024	0710102046172024(No.of Docs 6)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to write petition on dms of document type instead of any other document	rubina.khan
373	3/6/2022	0710102045442022(No.of Docs 0)	0710102045442022/8	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	13-08-2024	no of objection 1.pagination missing in bookmarking. 2.counsel details missing in index. 3.need every pages sign.	
374	30-07-2024	0710102040812024(No.of Docs 1)	0710102040812024/1	COMPANY PETITION IB (IBC)/352(ND)2024	CANARA BANK VS. APPORVA JOSHI	Section 95(1)	13-08-2024	no of objection 1.bookmarking mandatory 2.document file name wrong upload in pdf. 3. affidavit not clear and notary not clear.	Vishwjeet255
375	3/6/2022	0710102045442022(No.of Docs 0)	0710102045442022/8	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	13-08-2024	no of objection 1.pagination missing in bookmarking. 2.counsel details missing in index. 3.need every pages sign.	
376	3/6/2022	0710102045442022(No.of Docs 0)	0710102045442022/8	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	13-08-2024	no of objection 1.pagination missing in bookmarking. 2.counsel details missing in index. 3.need every pages sign.	
377	14-08-2022	0710102066042022(No.of Docs 0)	0710102066042022/5	COMPANY APPLICATION(COMPANIES ACT)/316(PB)2022	10. CONISTON DEVELOPERS PVT LTD VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	13-08-2024	no of objection no of objection 1.delete extra same copy pdf in dms 2. need Interim Order dated 21.04.2022 passed by this Honble Tribunal in C.P. No . 62 of 2022 3. need proof of service	

378	24-01-2024	0710102100152023(No.of Docs 0)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	12/8/2024	1.bookmarking mandatory with pagination all vol	
379	6/8/2024	0710102108222023(No.of Docs 2)	0710102108222023/15	TRANSFER APPLICATION/3(PB)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPIKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	12/8/2024	1.incomplete file.	mmconclt
380	5/8/2024	0710102109522023(No.of Docs 1)	0710102109522023/3	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/8/2024	no of objection 1.document type wrong in online portal 2. need to take affidavit of service in online portal	CYIPK2537A
381	6/5/2024	0710102039492024(No.of Docs 0)	0710102039492024/5	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/58(ND)2024	GLOBAL HEALTH LIMITED	Sec. 230-232, Sec 234	12/8/2024		
382	25-07-2024	0710102091232023(No.of Docs 2)	0710102091232023/3	COMPANY PETITION IB (IBC)/682(ND)2023	REFEX INDUSTRIES LIMITED VS. TRN ENERGY PRIVATE LIMITED	IBC Under Sec 9	12/8/2024	no of objection 1. mismatched document type on dms portal and internal portal pdf 2. application need nclt last compliance order 3. book marking mandatory as per index with pagination 4 missed counsel detail in index page and page no 2 also 5 need every pages missed sign	pranav100293
383	30-07-2024	0710102047872024(No.of Docs 1)	0710102047872024/1	INTERLOCUTORY APPLICATION (I.B.C)/3556(ND)2024	FIMOSYS INFRASTRUCTURE PVT LTD VSATUL KUMAR KANSAL	Sec 60(5)	12/8/2024	no of objection 1.index missing in bookmarking 2.counsel details missing in index 3.address missing in affidavit. 4.verified details missing in affidavit.	Srslegal3150
384	27-07-2024	0710102047782023(No.of Docs 2)	0710102047782023/10	COMPANY PETITION IB (IBC)/526(ND)2023	GAURAV MITTAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	12/8/2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3 reply need to sign every pages 4 affidavit missed in reply 5 pagination missed in pdf and index also 6 last page of reply need sign at the place of counsel detail 7 incomplete file uploaded 8 missed annexures pages in pdf with sign and true copy 9 take reply heading on document type of dms port instead of any other document	vivekamar95
385	7/8/2024	0710102044882021(No.of Docs 2)	0710102044882021/2	COMPANY APPLICATION(COMPA NIES ACT)/332(ND)2021	PRIYANKA UPPAL VS. SUBSTRATAL SOLUTIONS PVT LTD	Sec. 242(4)	12/8/2024	no of objection 1.book marking mandatory as per index with pagination 2. index page missed in pdf and book marking	manish2586@hotmail.c

386	24-07-2024	0710102091062023(No.of Docs 1)	0710102091062023/4	COMPANY APPLICATION(COMPANIES ACT)/384(ND)2023	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED & OTHERS	Sec. 242(4),Rule 11 of NCLT	12/8/2024	1.incomplete file	madhavikhan na@1234
387	5/8/2024	0710102100842023(No.of Docs 2)	0710102100842023/4	TRANSFER PETITION(COMPANIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	12/8/2024	no of objection 1. book marking mandatory as per index with pagination 2 ocr missed in rejoinder	aditidani
388	2/7/2024	0710102047782023(No.of Docs 1)	0710102047782023/3	COMPANY PETITION IB (IBC)/526(ND)2023	GAURAV MITTAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	12/8/2024	no of objection 1.book marking mandatory as per index with pagination 2.missed ocr in pdf	nksood44
389	4/8/2024	0710102044962024(No.of Docs 2)	0710102044962024/4	INTERLOCUTORY APPLICATION (I.B.C)/2927(ND)2024	M/S GLOBE SECURITY SOLUTIONS VS NAVNEET GUPTA	Sec 60(5)	12/8/2024	no of objection 1. mismatched CP(ib) no in pdf and dms portal 2. need every pages sign of written submission	D/2579/2012
390	5/8/2024	0710102048452024(No.of Docs 5)	0710102048452024/3	COMPANY PETITION (COMPANIES ACT)/116(ND)2024	HONEY SINGH VS. ARM DIGITAL MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/8/2024	no of objection 1. page no 154 to 157 183 189 191 230 234 235 237 238 240 241 243 244 245 329 332 333 335 336 338 339 341 are not readable in volume 2. 1 rs court fee missed on vakalatnama	Snayak
391	3/8/2024	0710102049502024(No.of Docs 1)	0710102049502024/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/250(ND)2024	R.K. STOCKHOLDING PRIVATE LIMITED VS. JYOTI FINANCIAL CONSULTANT PRIVATE LIMITED	Rule 11 of NCLT	12/8/2024	no of objection 1. only proof of services uploaded 2. file not uploaded	SHAIENDRA 81
392	6/8/2024	0710102050502024(No.of Docs 2)	0710102050502024/1	COMPANY PETITION IB (IBC)/348(ND)2024	MK JIAN VS. KRRISH REALTECH PVT LTD	IBC under Sec 7	12/8/2024	no of objection 1. affidavit of compliance need mentioned nclt last order of compliance	disputes@vsl egal.in
393	5/8/2024	0710102036982023(No.of Docs 2)	0710102036982023/2	INTERLOCUTORY APPLICATION (I.B.C)/2487(PB)2023	RAJ KUMAR SINGAL VS CHAIRMAN MONITORING COMMITTEE	Sec 60(5)	12/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. Missed sign of every pages of pdf 3. missed ocr in pdf	nikhilgoyal19
394	6/8/2024	0710102037952023(No.of Docs 3)	0710102037952023/3	INTERLOCUTORY APPLICATION (I.B.C)/2215(ND)2023	ASHOK KUMAR GUPTA LIQUIDATOR OF DYNAMIC SHELLS (INDIA) PVT. LTD. VSSHRI SHAMBHU PRASAD SINGH	Application under any other provisions- IBC	12/8/2024	no of objection 1. index page missed in book marking 2. need every page sign of reply 3.reply and affidavit merged the file in one document 4. mention the affidavit in index 5 index page missed in pdf 6 index page missed in book marking	SSarda
395	19-06-2024	0710102053032024(No.of Docs 0)	0710102053032024/13	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	12/8/2024	no of objection 1. date missed on vakalatnama	
396	5/8/2024	0710102100812023(No.of Docs 2)	0710102100812023/4	TRANSFER PETITION(COMPANIES ACT)/39(PB)2023	AIDEM VENTURES PVT LTD VS. B A G GLAMOUR LTD	Sec 433(e)/433(f) of CA 1956	12/8/2024	no of objection 1. book marking mandatory as per index with pagination 2 ocr missed in rejoinder	aditidani
397	27-07-2024	0710102100992023(No.of Docs 2)	0710102100992023/1	INTERLOCUTORY APPLICATION (I.B.C)/6439(ND)2023	LEKHRAJ BAJAJ RERSOLUTION PROFESSIONAL	Application under any other provisions- IBC	12/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. missed proof of service	abhi4064

398	9/12/2019	0710102163922019(No.of Docs 0)	0710102163922019/4	COMPANY APPLICATION(IBC)/2815(PB)2019	SANDEEP GEOL VS. DEPUTY COMMISSIONER OF INCOME TAX	Rule 11 of NCLT, 2016	12/8/2024	no of objection 1. 2 rs court fee missed on vakalatnama	
399	7/8/2024	0710102090822023(No.of Docs 1)	0710102090822023/11	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	12/8/2024	no of objection 1. missed sign in index at the place of counsel detail 2. pagination missed in book marking	prat_garg
400	6/8/2024	0710102090822023(No.of Docs 1)	0710102090822023/10	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	12/8/2024	1.bookmarking mandatory. with page number	sfionclt
401	1/12/2023	0710102103332023(No.of Docs 0)	0710102103332023/6	COMPANY PETITION IB (IBC)/43(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. NURIT PROPERTIES PRIVATE LIMITED	IBC under Sec 7	12/8/2024	1.bookmarking mandatory as per index. with page numbering	
402	11/8/2024	0710102068522024(No.of Docs 2)	0710102068522024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/277(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	12/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. wrong adjustment page no 59 to 70 7 annexures pages missed sign with true copy of every pages	admin@chandhiok.com
403	3/8/2024	0710102105992023(No.of Docs 1)	0710102105992023/1	INTERLOCUTORY APPLICATION (I.B.C)/6542(ND)2023	ZAVERI AND CO PVT LTD VS. RAKESH KUMAR AGARWAL	Sec 60(5)	12/8/2024	no of objection 1. missed CP(IB) NO IN PDF 2. Mismatched CP(IB) YEAR IN pdf and online portal reminder 2 this document filled again and again without removing the defects	palashsinghai
404	6/8/2024	0710102093582020(No.of Docs 2)	0710102093582020/5	COMPANY PETITION (COMPANIES ACT)/33(ND)2021	UNION OF INDIA THROUGH SFIO VS. PEEYUSH AGGARWAL AND COMP.	Sec. 140(5)	12/8/2024	1.affidavit missing in pdf.	sfionclt
405	5/8/2024	0710102038142024(No.of Docs 1)	0710102038142024/15	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	12/8/2024	no of objection 1. only proof of services uploaded 2.book marking mandatory as per index with pagination	DACCHITASH AHI
406	24-11-2023	0710102101232023(No.of Docs 0)	0710102101232023/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2023	PARSHAV INVESTMENT AND TRADING COMPANY LIMITED	Sec. 230-232 - Second Motion	12/8/2024	no of objection 1. 1 rs court fee missed on vakalatnama 2. mismatched C.A.(CAA)/60(ND)2023 with CP(CAA)/ 78/230-232/ND/ 2023	
407	1/8/2024	0710102107012023(No.of Docs 2)	0710102107012023/2	COMPANY PETITION IB (IBC)/99(ND)2024	NEMANI STEELS P LTD VS. VENKATESH INFRA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	12/8/2024	no of objection 1.mismatched document on dms portal and internal pdf 2.need every pages sign of reply 3. need to write reply on dms portal instead of affidavit	akshatsingh7676
408	7/8/2024	0710102093432023(No.of Docs 2)	0710102093432023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2023	YG ESTATES PVT LTD	Sec. 230-232 - Second Motion	12/8/2024	no of objection 1.delete extra same copy of pdf in dms portal 2. need last compliance order of nclt	AshishSingh
409	8/8/2024	0710102095172023(No.of Docs 1)	0710102095172023/2	COMPANY PETITION IB (IBC)/105(ND)2024	SUBHASH GUPTA	Section 94(1)	12/8/2024	no of objection 1. book marking mandatory as per index with pagination	priidhi_nclt

410	2/8/2024	0710102027652021(No.of Docs 2)	0710102027652021/10	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/8/2024	1.all document file separately.	RASTOGIFCS 5
411	2/8/2024	0710102032792018(No.of Docs 2)	0710102032792018/14	COMPANY PETITION IB (IBC)/195(ND)2019	SKOOTR GLOBAL PRIVATE LIMITED VS. HACXAD INFOTECH PRIVATE LIMITED	IBC Under Sec 9	11/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index pages need in book marking also	arclegal
412	7/8/2024	0710102021252021(No.of Docs 2)	0710102021252021/9	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	11/8/2024	no of objection 1.memo parties and vakalatnama missed in book marking page no 9 to 13 3. missed 3 rs court fee and 25 rs welfare tickets on vakalatnama	bambha and nandan
413	7/8/2024	0710102023612021(No.of Docs 2)	0710102023612021/6	INTERLOCUTORY APPLICATION (I.B.C)/1505(ND)2021	SANDEEP KUMAR BHATT VSEMPLOYEES PROVIDENT FUND ORGANISATION	Sec 60(5),Rule 11 of NCLT, 2016	11/8/2024	no of objection 1.bookmarking mandatory. 2.this pages hindi 34,35. 3.this pages not clear 36,37. 4.need every pages ocr.	DPSS & ASSOCIATES
414	5/8/2024	0710102032892021(No.of Docs 1)	0710102032892021/6	INTERLOCUTORY APPLICATION (I.B.C)/3390(ND)2021	SUCCESSFUL RESOLUTION APPLICANT VS. PUNJAB NATIONAL BANK	Sec 60(5)	11/8/2024	no of objection 1.book marking mandatory as per index with pagination	ajeyo
415	6/8/2024	0710102054692024(No.of Docs 3)	0710102054692024/1	COMPANY PETITION (COMPANIES ACT)/124(ND)2024	RUBI RANI VS. SHANI AUTO PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/8/2024	no of objection 1.book marking mandatory as per index with pagination 2.ocr missed in pdf 3. annexures page missed true copy 4.page no 46 is wrong adjustment 5.merged the file of moa and reply 6. mention moa in index	skjnclt
416	6/8/2024	0710102054692024(No.of Docs 3)	0710102054692024/2	COMPANY PETITION (COMPANIES ACT)/124(ND)2024	RUBI RANI VS. SHANI AUTO PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/8/2024	no of objection 1.book marking mandatory as per index with pagination 2.ocr missed in pdf 3. annexures page missed true copy 4.page no 46 is wrong adjustment 5.merged the file of moa and reply 6. mention moa in index	skjnclt
417	5/8/2024	0710102054052024(No.of Docs 1)	0710102054052024/1	INTERLOCUTORY APPLICATION (I.B.C)/3536(ND)2024	SHRUTI GUPTA VS	Sec 60(5)	11/8/2024	no of objection 1. mismatched pagination according to the index 2. annexure pages missed ocr	BMKHURANA
418	25-07-2024	0710102053372024(No.of Docs 1)	0710102053372024/2	COMPANY PETITION IB (IBC)/366(ND)2024	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. MILLENNIUM CITY EXPRESSWAYS PRIVATE LIMITED	IBC Under Sec 9	11/8/2024	no of objection 1. 1 rs court fee missed on vakalatnama	Manubhav@123
419	25-07-2024	0710102053372024(No.of Docs 1)	0710102053372024/3	COMPANY PETITION IB (IBC)/366(ND)2024	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. MILLENNIUM CITY EXPRESSWAYS PRIVATE LIMITED	IBC Under Sec 9	11/8/2024	no of objection 1. 1 rs court fee missed on vakalatnama	Manubhav@123

420	5/8/2024	0710102053372024(No.of Docs 2)	0710102053372024/4	COMPANY PETITION IB (IBC)/366(ND)2024	C P ARORA ENGINEERS CONTRACTORS PRIVATE LIMITED VS. MILLENNIUM CITY EXPRESSWAYS PRIVATE LIMITED	IBC Under Sec 9	11/8/2024	no of objection 1. 1 rs court fee missed on vakalatnama 2. double pagination in pdf page no 40 to 47 3 page no 32 is paper cutting in pdf 4. need to delete double pagination	Manubhav@123
421	1/3/2023	0710102020022023(No.of Docs 0)	0710102020022023/10	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	11/8/2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages sign 3.counsel details missing in index	
422	8/8/2024	0710102025762023(No.of Docs 2)	0710102025762023/1	COMPANY PETITION IB (IBC)/285(ND)2023	BANK OF MAHARASHTRA VS. DEEPAK SHARMA	Section 95(1)	11/8/2024	no of objection 1. double pagination in pdf both annexures 2. delete extra same copy in pdf proof of service 3.uploaded proof of service in proof of service document	shankarimishra
423	1/8/2024	0710102027432023(No.of Docs 2)	0710102027432023/7	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	11/8/2024	no of objection 1. application need last compliance order of nclt 2. pagination missed in book marking	Heament9911
424	27-04-2024	0710102036682024(No.of Docs 0)	0710102036682024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2024	PELICAN INDIA LIMITED	Sec. 230-232 - Second Motion	11/8/2024	no of objection 1.mismatched online C.A.(CAA)/4(ND)2024 with internal pdf CP (CAA) 47INDI 2024 2.delete extra copy file of affidavit of service 3. need sign with true copy of every pages of annexures 5 to 16	
425	30-07-2024	0710102036402024(No.of Docs 2)	0710102036402024/3	CONTEMPT PETITION(COMPANIES ACT)/11(ND)2024	JAIDEV SEHRAWAT VS. GOLDEN BUILDCON PRIVATE LIMITED	Sec 425	11/8/2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages sign 3.notary missing in affidavit.	zainkhan
426	23-07-2024	0710102036252024(No.of Docs 2)	0710102036252024/1	INTERLOCUTORY APPLICATION (I.B.C)/2532(ND)2024	M/S INDIRAPURAM HABITAT CENTRE PVT LTD THROUGH ITS RESOLUTION PROFESSIONAL MR. NARENDER KUMAR SHARMA VSB. G. SUPERIOR SERVICES LLP & ORS	Application under any other provisions-IBC,Application under any other provisions- IBC	11/8/2024	no of objection 1. page no 32 not readable 2. page no 118 not clearly visible 3. date missed on vakalatnama 4. pagination not clear in pdf and over writing 5 some pages have dim pages 6. some pages have double pagination 7. hindi pages need english translate copy	goelradhika
427	23-07-2024	0710102036232024(No.of Docs 2)	0710102036232024/1	INTERLOCUTORY APPLICATION (I.B.C)/2540(ND)2024	M/S INDIRAPURAM HABITAT CENTRE PVT LTD THROUGH ITS RESOLUTION PROFESSIONAL MR. NARENDER KUMAR SHARMA VSM/S SNS RESTAURANTS PVT LTD	Application under any other provisions-IBC,Application under any other provisions- IBC	11/8/2024	no of objection 1. pagination not clear in pdf and over writing 2. some pages have dim pages 3. some pages have double pagination 4. hindi pages need english translate copy	goelradhika

428	24-07-2024	0710102019652024(No.of Docs 2)	0710102019652024/3	TRANSFER APPLICATION (IBC)/20(PB)2024	MR. ANIL ANAND PERSONAL GUARANTOR OF CORPORATE DEBTOR ALTAIR INDUSTRIAL TECHNOLOGIES PRIVATE LIMITED) VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCLT Rules,2016 IBC	11/8/2024	1.incomplete file	bhavanaduho on
429	21-03-2024	0710102024582024(No.of Docs 0)	0710102024582024/3	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/37(ND)2024	CARGILL INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	11/8/2024	1.all document file separately in different slash /	
430	28-07-2024	0710102015702024(No.of Docs 1)	0710102015702024/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write affidavit in uploading document type on dms portal instead of proof of service 3. annexures every pages need sign with true copy	lexalliance,jitesh
431	8/8/2024	0710102023202024(No.of Docs 2)	0710102023202024/1	INTERLOCUTORY APPLICATION (I.B.C)/2905(ND)2024	SURBHI SHARMA & GAURAV KAUSHIK VS. HITESH GOEL	Sec 60(5)	11/8/2024	no of objection 1 book marking mandatory as per index with pagination 2.ocr missed in pdf	arguspartners
432	5/8/2024	0710102021202024(No.of Docs 12)	0710102021202024/11	COMPANY PETITION (COMPANIES ACT)/82(ND)2024	MAMTA TOMAR VS. JM INFRA & ENVIRO TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4)	11/8/2024	No of objection 1. need english translate of hindi pages in volume 1 2.need english translate of urdu pages in volume 1 3. need english translate of marathi pages in volume 2 of annexure k page no 290 to 291 4 in volume 5 pages not clearly visible page no 878 to 881 5.page no 1274 1629 1822 2084 wrong adjustment in pdf 6 heading missing in index pages of all volume	Ankitsharmaa dv
433	4/3/2024	0710102019822024(No.of Docs 0)	0710102019822024/2	INTERLOCUTORY APPLICATION (I.B.C)/1296(ND)2024	GAURAV MISRA VS. BANK OF INDIA	Sec 60(5)	11/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf in rejoinder and annexures pages	
434	24-07-2024	0710102019662024(No.of Docs 2)	0710102019662024/3	TRANSFER APPLICATION (IBC)/19(PB)2024	ANURADHA ANAND VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCLT Rules,2016 IBC	11/8/2024	1.incomplete file. index with book markin . 2. last order (compliance order) to file the document	bhavanaduho on
435	17-02-2024	0710102015482024(No.of Docs 0)	0710102015482024/2	COMPANY PETITION IB (IBC)/137(ND)2024	UNITY SMALL FINANCE BANK LIMITED VS. JWALA ENERGY RESOURCES PRIVATE LIMITED	IBC under Sec 7	11/8/2024	no of objection 1.book marking mandatory as per index with pagination 2.paste ticket on blank side of vakalatnama 3. 3 rs court fee missed on vakalatnama	

436	8/8/2024	0710102012072024(No.of Docs 2)	0710102012072024/2	INTERLOCUTORY APPLICATION (I.B.C)/800(ND)2024	IP ANIL KUMAR	Application under any other provisions- IBC	11/8/2024	1. need sign of every pages of reply 2. missed sign page no 17 at the place of counsel detail 3 double pagination in annexures R1 4 Missed true copy in annexures R1 5.Page no 87 not readable 5 missed true copy of annexures R2 6 DELETE EXTRAL FILE IN PDF	shankarimishra
437	6/8/2024	0710102016832024(No.of Docs 2)	0710102016832024/5	RESTORED COMPANY PETITION (COMPANIES ACT)/1(ND)2024	ANAND MITTAL AND OTHERS VS. MAHESH MERCANDISE	Sec. 241(1)	10/8/2024	no of objection 1. application need last compliance order of nclt 2. index page missed in book marking	D13602017
438	30-07-2024	0710102011062023(No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31,32,33,34,35	mk2005
439	8/8/2024	0710102012122024(No.of Docs 2)	0710102012122024/1	INTERLOCUTORY APPLICATION (I.B.C)/904(ND)2024	ANIL KUMAR VS. DEEPAK SHARMA	Application under any other provisions- IBC	10/8/2024	no of objection 1. need sign of every pages of reply 2 double pagination in annexures R1 3. not clearly visible sign with true copy in annexures R1 and R2 5.Page no 87 not readable 6 DELETE EXTRA SAME FILE IN PDF 7 UPLOADED ONLY PROOF OF SERVICE IN proof of service document type	shankarimishra
440	30-07-2024	0710102011062023(No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31,32,33,34,35	mk2005
441	26-07-2024	0710102013002024(No.of Docs 1)	0710102013002024/4	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	10/8/2024	1.incomplete file.	sfionclt
442	8/2/2023	0710102014412023(No.of Docs 0)	0710102014412023/3	COMPANY APPEAL(COMPANIES ACT)/67(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (ASHFORD INFOSYSTEM INDIA PVT. LTD.)	Sec 252 (3) - By Government Body	10/8/2024	no of objection 1. missed ocr in pdf	
443	6/8/2024	0710102013422024(No.of Docs 1)	0710102013422024/8	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MOHAN LAL AGARWAL & CO	Sec. 140(5)	10/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need last order of compliance of nclt	sfionclt
444	12/2/2024	0710102014162024(No.of Docs 0)	0710102014162024/4	INTERLOCUTORY APPLICATION (I.B.C)/966(ND)2024	ANOOP PRAKASH AWASTHI	Application under any other provisions- IBC	10/8/2024	no of objection 1. mismatched document type on dms portal and internal pdf 2. need every pages sign of reply	

445	30-07-2024	0710102011062023(No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31, 32,33,34,35	mk2005
446	30-07-2024	0710102011062023(No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31, 32,33,34,35	mk2005
447	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	10/8/2024	no of objection 1.bookmarking mandatory 2.pagination missing in index 3.notary missing in affidavit 4.verified details missing in affidavit.	rmailik2301
448	8/8/2024	0710102009032024(No.of Docs 1)	0710102009032024/5	INTERLOCUTORY APPLICATION (I.B.C)/511(ND)2024	SUNRISES INDUSTRIES THROUGH ITS AUTHORISED SIGNATORY MR VS. UMESH GUPTA LIQUIDATOR	Sec 60(5)	10/8/2024	no of objection 1. file not uploaded 2. only proof of service uploaded 3.book marking mandatory as per index with pagination	alok@kumar
449	26-07-2024	0710102010602024(No.of Docs 1)	0710102010602024/3	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	10/8/2024	1.incomplete file.	sfionclt
450	4/8/2024	0710102014352024(No.of Docs 4)	0710102014352024/1	COMPANY PETITION (COMPANIES ACT)/39(ND)2024	MR. T.R. ARYA VS. M/S DILAWRI MOTORS PVT. LTD	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	10/8/2024	no of objection 1. both application filled separately in different slash number	nanda@deka
451	8/8/2024	0710102006382021(No.of Docs 1)	0710102006382021/14	COMPANY PETITION (COMPANIES ACT)/47(ND)2021	ASHUTOSH GUPTA VS. REGIONAL DIRECTOR (NORTHERN REGION) OF MCA	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhishekkumar
452	31-07-2024	07101020272972020(No.of Docs 2)	07101020272972020/10	COMPANY APPLICATION(COMPANIES ACT)/350(ND)2020	ARPIT AGARWAL VS. M/S SKYTECH CONSTRUCTION PVT. LTD.	Application under any other provisions	10/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed CP NO in pdf 3. need every pages sign with true copy 4. missed title of document type on dms portal 5. missed index in pdf and book marking with sign of counsel detail	arpit2491
453	4/2/2024	0710102011752024(No.of Docs 0)	0710102011752024/1	CONTEMPT PETITION (IBC)/11(ND)2024	PRASSAN NAVIN KUMAR SINHA VSPUNJAB & SIND BANK (SOLE COC MEMBER OF THE CD)	Rule 11 of NCLT, 2016	10/8/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy missing in Annexure.	
454	5/8/2024	0710102016472024(No.of Docs 1)	0710102016472024/3	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	10/8/2024	no of objection 1. missed CP(IB) NO IN PDF	thelawwings
455	27-01-2022	0710102007802022(No.of Docs 0)	0710102007802022/8	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	10/8/2024	no of objection 1. 3 rs court fee missed on vakalatnama	

456	16-02-2024	0710102015292024(No.of Docs 0)	0710102015292024/2	INTERLOCUTORY APPLICATION (I.B.C)/1090(ND)2024	DEVINDER KUMAR VS. M/S ZUBERI FIBRES PRIVATE LIMITED & ORS.	Regulation 33	10/8/2024	no of objection 1. improper book marking as per index with pagination 2. index pages need in book marking	
457	3/8/2024	0710102016472024(No.of Docs 1)	0710102016472024/2	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	10/8/2024	no of objection 1. need to write affidavit of service instead of proof of service on document type 2. annexure page missed sign with true copy	thelawwings
458	23-02-2024	0710102016742024(No.of Docs 0)	0710102016742024/17	INTERLOCUTORY APPLICATION (I.B.C)/1012(ND)2024	GAGAN GULATI	Application under any other provisions- IBC	10/8/2024	no of objection 1. pagination missed in book marking as per index with pagination	
459	6/8/2024	0710102017762024(No.of Docs 5)	0710102017762024/3	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA & ORS. VS. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	10/8/2024	no of objection 1. file separately reply and rejoinder in different slash number 2.annexures page need sign with true copy of every pages of rejoinder 3. incomplete counsel detail with sign in volumes wise rejoinder index in all volume	ryansinha_83 81
460	7/8/2024	0710102009462020(No.of Docs 2)	0710102009462020/16	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	10/8/2024	NO OF OBJECTION 1. PAGE NO 1 come at the first then come index page 2. counsel detail missed at the last page of written submission	SILVER123
461	7/8/2024	0710102059412024(No.of Docs 1)	0710102059412024/2	INTERLOCUTORY APPLICATION (I.B.C)/3699(ND)2024	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhirup Dasgupta
462	31-07-2024	0710102108622023(No.of Docs 2)	0710102108622023/5	COMPANY PETITION IB (IBC)/74(ND)2024	INVOICE DISCOUNTERS OF ADAPTIO FACILITY MANAGEMENT PVT LTD THROUGH MR ARUNAVA GHOSH VS. CBRE SOUTH ASIA PRIVATE LIMITED	IBC Under Sec 9	9/8/2024	no of objection 1.book marking mandatory as per index with pagination 2. pagination missed in pdf and index also 3. need every pages sign of rejoinder	sjalanco1234
463	7/8/2024	0710102029962024(No.of Docs 1)	0710102029962024/1	COMPANY PETITION IB (IBC)/342(ND)2024	CREATIVE CAPITAL SERVICES LIMITED VS. EMM BEE FINCAP PRIVATE LIMITED	IBC under Sec 7	9/8/2024	no of objection 1. need to write affidavit of service instead of proof of service in document type online portal 2. rearrange the page affidavit of service comes first in after the index 3. then comes proof of service 4. do book marking according to the rearrangement	nakulgandhi
464	26-07-2024	0710102105252023(No.of Docs 2)	0710102105252023/3	INTERLOCUTORY APPLICATION (I.B.C)/6493(ND)2023	NAKULGUPTA VS. NATIONAL STOCK EXCHANGE INDIA LIMITED	Sec 60(5)	9/8/2024	no of objection 1. missed proof of service of reply	udayankhand elwal

465	8/8/2024	0710102103962023(No.of Docs 2)	0710102103962023/6	COMPANY PETITION IB (IBC)/721(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. J V INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	9/8/2024	no of objection 1.index page missed with sign in pdf 2.index page missed in book marking	bhalla
466	3/1/2023	0710102001002023(No.of Docs 0)	0710102001002023/1	COMPANY APPLICATION(COMPANIES ACT)/3(PB)2023	103. MEENAKSHI MALIK DIRECTOR. VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	9/8/2024	no of objection 1. affidavit missed in index 2. wrong pagination in book marking as per index 3. missed Vacation Of Interim Order Dated 21.04.2022 Passed By This Hon'ble Tribunal In C.P. No. 62 Of 2022 in pdf	
467	11/1/2023	0710102003902023(No.of Docs 0)	0710102003902023/18	INTERLOCUTORY APPLICATION (I.B.C)/387(ND)2023	(RESOLUTION PROFESSIONAL IN CIRP OF CORPORATE DEBTOR; M/S SARVOTTAM REALCON PVT. LTD VSVIKAS JAIN	Sec 30	9/8/2024	no of objection 1. affidavit of compliance need nclt last order	
468	5/6/2024	0710102049152024(No.of Docs 0)	0710102049152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3097(ND)2024	SWAMIH INVESTMENT FUND 1 (THROUGH ITS INVESTMENT MANAGER SBICAP VENTURES LIMITED) VS. SUNIL KUMAR AGARWAL	Sec 60(5)	9/8/2024	No. of Objections 1. Page no. missing in bookmarking 2. Proof of service mention in index 3. bookmarking according your index	
469	5/6/2024	0710102049152024(No.of Docs 0)	0710102049152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3097(ND)2024	SWAMIH INVESTMENT FUND 1 (THROUGH ITS INVESTMENT MANAGER SBICAP VENTURES LIMITED) VS. SUNIL KUMAR AGARWAL	Sec 60(5)	9/8/2024	No. of Objections 1. Page no. missing in bookmarking 2. Proof of service mention in index 3. bookmarking according your index	
470	5/6/2024	0710102049152024(No.of Docs 0)	0710102049152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3097(ND)2024	SWAMIH INVESTMENT FUND 1 (THROUGH ITS INVESTMENT MANAGER SBICAP VENTURES LIMITED) VS. SUNIL KUMAR AGARWAL	Sec 60(5)	9/8/2024	No. of Objections 1. Page no. missing in bookmarking 2. Proof of service mention in index 3. bookmarking according your index	
471	5/6/2024	0710102049152024(No.of Docs 0)	0710102049152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3097(ND)2024	SWAMIH INVESTMENT FUND 1 (THROUGH ITS INVESTMENT MANAGER SBICAP VENTURES LIMITED) VS. SUNIL KUMAR AGARWAL	Sec 60(5)	9/8/2024	No. of Objections 1. Page no. missing in bookmarking 2. Proof of service mention in index 3. bookmarking according your index	
472	5/6/2024	0710102049152024(No.of Docs 0)	0710102049152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3097(ND)2024	SWAMIH INVESTMENT FUND 1 (THROUGH ITS INVESTMENT MANAGER SBICAP VENTURES LIMITED) VS. SUNIL KUMAR AGARWAL	Sec 60(5)	9/8/2024	No. of Objections 1. Page no. missing in bookmarking 2. Proof of service mention in index 3. bookmarking according your index	
473	6/1/2024	0710102001442024(No.of Docs 0)	0710102001442024/3	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	9/8/2024	no of objection 1. mismatched document type in pdf and online portal 2. need to take affidavit of reply on online portal 3. merge file in one document 4. need not to separate filed annexures and affidavit 5.need to file ocr 6 hindi pages need english translate copy	

474	7/8/2024	0710102059412024(No.of Docs 1)	0710102059412024/2	INTERLOCUTORY APPLICATION (I.B.C)/3699(ND)2024	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhirup Dasgupta
475	7/8/2024	0710102059412024(No.of Docs 1)	0710102059412024/2	INTERLOCUTORY APPLICATION (I.B.C)/3699(ND)2024	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhirup Dasgupta
476	5/6/2024	0710102049152024(No.of Docs 0)	0710102049152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3097(ND)2024	SWAMIH INVESTMENT FUND 1 (THROUGH ITS INVESTMENT MANAGER SBICAP VENTURES LIMITED) VS. SUNIL KUMAR AGARWAL	Sec 60(5)	9/8/2024	No. of Objections 1. Page no. missing in bookmarking 2. Proof of service mention in index 3. bookmarking according your index	
477	30-07-2024	0710102031512023(No.of Docs 1)	0710102031512023/4	INTERLOCUTORY APPLICATION (I.B.C)/1941(ND)2023	SANJAY GARG VS. NARESH SHARMA	Sec 43(1) r/w Sec 44 (1)	9/8/2024	no of objection 1.bookmarking mandatory. with numbering 2.25Rs welfare ticket missing and 3Rs court fee missing in vakalatnama.	akash1401
478	5/6/2024	0710102049152024(No.of Docs 0)	0710102049152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3097(ND)2024	SWAMIH INVESTMENT FUND 1 (THROUGH ITS INVESTMENT MANAGER SBICAP VENTURES LIMITED) VS. SUNIL KUMAR AGARWAL	Sec 60(5)	9/8/2024	No. of Objections 1. Page no. missing in bookmarking 2. Proof of service mention in index 3. bookmarking according your index	
479	5/6/2024	0710102049152024(No.of Docs 0)	0710102049152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3097(ND)2024	SWAMIH INVESTMENT FUND 1 (THROUGH ITS INVESTMENT MANAGER SBICAP VENTURES LIMITED) VS. SUNIL KUMAR AGARWAL	Sec 60(5)	9/8/2024	No. of Objections 1. Page no. missing in bookmarking 2. Proof of service mention in index 3. bookmarking according your index	
480	31-07-2024	0710102011482022(No.of Docs 1)	0710102011482022/5	INTERLOCUTORY APPLICATION (I.B.C)/1077(PB)2022	RABINDRA KUMAR MINTRI VSMADHAV SARAN AGARWAL & ORS	Application under any other provisions- IBC	9/8/2024	1.bookmarking mandatory with page numbering	LEGAFIDE
481	31-07-2024	0710102011472022(No.of Docs 1)	0710102011472022/18	INTERLOCUTORY APPLICATION (I.B.C)/1075(PB)2022	RABINDRA KUMAR MINTRI VS. MADHAV SARAN AGARWAL & ORS	Sec 50(1)	9/8/2024	1.bookmarking mandatory with page numbering	LEGAFIDE
482	31-07-2024	0710102011462022(No.of Docs 1)	0710102011462022/3	INTERLOCUTORY APPLICATION (I.B.C)/1073(PB)2022	RABINDRA KUMAR MITRI VS. MADHAV SARAN AGARWAL & ORS	Sec. 45 (1)	9/8/2024	1.bookmarking mandatory. with page numbering	LEGAFIDE
483	8/8/2024	0710102054062024(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5 hindi page need translate in english	sharmacsneha

484	1/4/2024	0710102027382024(No.of Docs 0)	0710102027382024/3	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2024	SSF PLASTICS INDIA PVT. LTD. VS. ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	9/8/2024	no of objection 1.pagination missed in book marking as per index 2. missed counsel detail in index 3. mismatched CP(IB) NO YERA online portal and internal pdf	
485	6/6/2023	0710102051002023(No.of Docs 0)	0710102051002023/3	COMPANY PETITION IB (IBC)/394(ND)2023	BONTON CABLES (INDIA) PRIVATE LIMITED VS. NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	9/8/2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. index pages needed in book marking also 4 pagination missed in pdf	
486	8/8/2024	0710102054062024(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5 hindi page need translate in english	sharmacsneha
487	29-07-2024	0710102026332024(No.of Docs 1)	0710102026332024/2	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	9/8/2024	no of objection 1. only proof of service uploaded 2. file not uploaded	UP/1113/99
488	29-07-2024	0710102026332024(No.of Docs 1)	0710102026332024/3	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	9/8/2024	no of objection 1. only proof of service uploaded 2. file not uploaded	UP/1113/99
489	8/4/2021	0710102027882021(No.of Docs 0)	0710102027882021/6	INTERLOCUTORY APPLICATION (I.B.C)/1758(PB)2021	KOTAK MAHINDRA BANK LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	9/8/2024	no of objection 1. improper book marking as per index with pagination 2.ocr missed in pdf 3. petition need nclt last compliance order 4.paste ticket on blank side of vakalatnama 5. mismatched CP (IB) YEAR NO in online portal and internal pdf	
490	7/8/2024	0710102059412024(No.of Docs 1)	0710102059412024/2	INTERLOCUTORY APPLICATION (I.B.C)/3699(ND)2024	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhirup Dasgupta
491	29-07-2024	0710102010752024(No.of Docs 3)	0710102010752024/2	INTERLOCUTORY APPLICATION (I.B.C)/470(ND)2024	EMPLOYEES PROVIDENT FUND ORGANIZATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER VS. MR. SUNIL KUMAR JAIN RP	Sec 60(5)	9/8/2024	no of objection 1. you have uploaded reply and written submission in one diary number with same slash number filled both document in different slash number	fourlegalglobal
492	30-01-2024	0710102010392024(No.of Docs 0)	0710102010392024/2	COMPANY PETITION IB (IBC)/168(ND)2024	FAIRAIR ENGINEERS PRIVATE LIMITED VS. NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	9/8/2024	no of objection 1.pagination missing in book marking as per index	

493	30-01-2024	0710102010392024(No.of Docs 0)	0710102010392024/2	COMPANY PETITION IB (IBC)/168(ND)2024	FAIRAIR ENGINEERS PRIVATE LIMITED VS. NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	9/8/2024	no of objection 1.pagination missing in book marking as per index	
494	30-01-2024	0710102010392024(No.of Docs 0)	0710102010392024/2	COMPANY PETITION IB (IBC)/168(ND)2024	FAIRAIR ENGINEERS PRIVATE LIMITED VS. NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	9/8/2024	no of objection 1.pagination missing in book marking as per index	
495	30-01-2024	0710102010392024(No.of Docs 0)	0710102010392024/2	COMPANY PETITION IB (IBC)/168(ND)2024	FAIRAIR ENGINEERS PRIVATE LIMITED VS. NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	9/8/2024	no of objection 1.pagination missing in book marking as per index	
496	21-07-2022	0710102059022022(No.of Docs 0)	0710102059022022/7	COMPANY PETITION IB (IBC)/597(ND)2022	RELINEEUROPE GMBH VS. KKSPUN INDIA LIMITED	IBC Under Sec 9	9/8/2024	no of objection 1. book marking mandatory as per index with pagination	
497	8/8/2024	0710102054062024(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5 hindi page need translate in english	sharmacsneha
498	8/8/2024	0710102054062024(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5 hindi page need translate in english	sharmacsneha
499	6/6/2024	0710102049432024(No.of Docs 0)	0710102049432024/1	INTERLOCUTORY APPLICATION (I.B.C)/3179(PB)2024	VINOD KUMAR LAKHCHAURA VSASHISH SINGH	Sec 60(5)	9/8/2024	no of objection 1. mismatched C.P. (IB)/296(PB)2023 of online portal and internal pdf COMPANY PETITION (IB NO. 296 of 2017 2.mismatched notary and verification	
500	5/6/2024	0710102049152024(No.of Docs 0)	0710102049152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3097(ND)2024	SWAMIH INVESTMENT FUND 1 (THROUGH ITS INVESTMENT MANAGER SBICAP VENTURES LIMITED) VS. SUNIL KUMAR AGARWAL	Sec 60(5)	9/8/2024	No. of Objections 1. Page no. missing in bookmarking 2. Proof of service mention in index 3. bookmarking according your index	
501	7/8/2024	0710102034082020(No.of Docs 2)	0710102034082020/6	COMPANY PETITION IB (IBC)/568(ND)2021	SS GROUP PRIVATE LIMITED VS. SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	8/8/2024	no of objection 1 you filed a application in additional documents so you have to file as a fresh applications if you any doubt regarding this please contact to 011-24363846	counselgulshan@gmail
502	21-07-2024	0710102063462024(No.of Docs 0)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRA TECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	8/8/2024	no of objection 1. book marking mandatory as per index with pagination. 2. you have uploaded same document in proof of service	

503	23-07-2024	0710102029382024(No.of Docs 2)	0710102029382024/3	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	8/8/2024	1.separatley file application as IA	shubhamjang hu
504	6/8/2024	0710102122342019(No.of Docs 2)	0710102122342019/2	COMPANY APPLICATION(COMPANIES ACT)/1812(PB)2019	SBPL INFRASTRUCTURE LTD VS. DLF SBPL DEVELOPERS PVT. LTD.	Application under any other provisions	8/8/2024	no of objection 1.need every pages sign. 2.this no pages not clear.14.to150.158,159,160.176 ,to,188.	arjunsingh
505	19-06-2024	0710102053032024(No.of Docs 0)	0710102053032024/12	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	8/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. date missed on vakalatnama	
506	1/8/2024	0710102037092021(No.of Docs 2)	0710102037092021/3	INTERLOCUTORY APPLICATION (I.B.C)/2587(ND)2021	MOHD NAZIM KHAN (SECTION 14 APPLICATION_INDIGLOBAL) VSPARVINDER KAPOOR AND OTHERS	Application under any other provisions- IBC	7/8/2024	No of objection 1. index page missed in book marking 2 1 to 5 page missed in book marking	nazim@1234
507	30-07-2024	0710102001852024(No.of Docs 1)	0710102001852024/1	COMPANY APPEAL(COMPANIES ACT)/88(ND)2024	ASHWANI KUMAR VS. MAS SERVICES LIMITED -REGISTRAR & TRANSFER AGENT	Sec. 58(3),Sec. 59	7/8/2024	1.bookmarking mandatory. with page number	csanand22
508	16-12-2019	0710102406212018(No.of Docs 1)	0710102406212018/4	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	7/8/2024	bookmarking mandatory wth page numbering	prachijohri
509	7/8/2024	0710102008612022(No.of Docs 1)	0710102008612022/22	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	year missing in vakalatnama	singhbhupendra1896
510	9/12/2022	0710102101672022(No.of Docs 0)	0710102101672022/2	INTERLOCUTORY APPLICATION (I.B.C)/6065(ND)2022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Application under any other provisions- IBC	7/8/2024	1.counsel details missing in index.	
511	5/8/2024	0710102008612022(No.of Docs 2)	0710102008612022/19	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	no of objection 1.counsel details in complete index. 2.verified details wrong with notary.	singhbhupendra1896
512	9/12/2022	0710102101672022(No.of Docs 0)	0710102101672022/2	INTERLOCUTORY APPLICATION (I.B.C)/6065(ND)2022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Application under any other provisions- IBC	7/8/2024	1.counsel details missing in index.	
513	9/12/2022	0710102101672022(No.of Docs 0)	0710102101672022/2	INTERLOCUTORY APPLICATION (I.B.C)/6065(ND)2022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Application under any other provisions- IBC	7/8/2024	1.counsel details missing in index.	
514	9/12/2022	0710102101672022(No.of Docs 0)	0710102101672022/2	INTERLOCUTORY APPLICATION (I.B.C)/6065(ND)2022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Application under any other provisions- IBC	7/8/2024	1.counsel details missing in index.	
515	9/12/2022	0710102101672022(No.of Docs 0)	0710102101672022/2	INTERLOCUTORY APPLICATION (I.B.C)/6065(ND)2022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Application under any other provisions- IBC	7/8/2024	1.counsel details missing in index.	
516	24-07-2024	0710102010352024(No.of Docs 2)	0710102010352024/1	INTERLOCUTORY APPLICATION (I.B.C)/963(ND)2024	BHOOPESH GUPTA	Application under any other provisions- IBC	7/8/2024	no of objection 1. pagination missed in book marking as per index 2. need every pages sign of reply 3.missed notary in affidavit 4. missed verification in affidavit 5. mismatched C.P (IB) NO IN pdf and dms portal	swastikakumari@gmail

517	5/8/2024	0710102008612022(No.of Docs 1)	0710102008612022/21	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	no of objection 1.pdf is not clear 2.double pagination Wrong in pages.	sajjan_suman@hotmail
518	5/8/2024	0710102008612022(No.of Docs 1)	0710102008612022/18	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	no of objection 1.bookmarking mandatory with index 2.date missing in vakalatnama.	singhbhupendra1896
519	9/12/2022	0710102101672022(No.of Docs 0)	0710102101672022/2	INTERLOCUTORY APPLICATION (I.B.C)/6065(ND)2022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Application under any other provisions- IBC	7/8/2024	1.counsel details missing in index.	
520	25-07-2024	0710102007812024(No.of Docs 2)	0710102007812024/1	INTERLOCUTORY APPLICATION (I.B.C)/658(ND)2024	BHOOPESH GUPTA VS. MS. MADHU RASTOGI	Application under any other provisions- IBC	7/8/2024	No of objection 1. pagination missed in book marking as per index 2. need every pages sign of reply 3. notary missed in affidavit 4 missed verification of affidavit	swastikakumari@gmail
521	9/12/2022	0710102101672022(No.of Docs 0)	0710102101672022/2	INTERLOCUTORY APPLICATION (I.B.C)/6065(ND)2022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Application under any other provisions- IBC	7/8/2024	1.counsel details missing in index.	
522	9/12/2022	0710102101672022(No.of Docs 0)	0710102101672022/2	INTERLOCUTORY APPLICATION (I.B.C)/6065(ND)2022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Application under any other provisions- IBC	7/8/2024	1.counsel details missing in index.	
523	8/3/2024	0710102021142024(No.of Docs 0)	0710102021142024/1	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	7/8/2024	1.court fee 1rs missing in vakalantma.	
524	8/3/2024	0710102021142024(No.of Docs 0)	0710102021142024/1	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	7/8/2024	1.court fee 1rs missing in vakalantma.	
525	8/3/2024	0710102021142024(No.of Docs 0)	0710102021142024/1	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	7/8/2024	1.court fee 1rs missing in vakalantma.	
526	8/3/2024	0710102021142024(No.of Docs 0)	0710102021142024/1	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	7/8/2024	1.court fee 1rs missing in vakalantma.	
527	8/3/2024	0710102021142024(No.of Docs 0)	0710102021142024/1	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	7/8/2024	1.court fee 1rs missing in vakalantma.	
528	8/3/2024	0710102021142024(No.of Docs 0)	0710102021142024/1	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	7/8/2024	1.court fee 1rs missing in vakalantma.	
529	8/3/2024	0710102021142024(No.of Docs 0)	0710102021142024/1	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	7/8/2024	1.court fee 1rs missing in vakalantma.	
530	8/3/2024	0710102021142024(No.of Docs 0)	0710102021142024/1	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	7/8/2024	1.court fee 1rs missing in vakalantma.	
531	8/3/2024	0710102021142024(No.of Docs 0)	0710102021142024/1	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	7/8/2024	1.court fee 1rs missing in vakalantma.	
532	2/8/2024	0710102101062023(No.of Docs 4)	0710102101062023/8	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/8/2024	1.all document file separately. 2. File separate fresh IA. application cannot be file as additional documents	mayankgoeladv
533	26-07-2024	0710102009462020(No.of Docs 2)	0710102009462020/15	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	7/8/2024	1. counsel details missing in index	SILVER123

534	25-07-2024	0710102009462020(No.of Docs 1)	0710102009462020/14	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	7/8/2024	No of objection 1. mismatched document in dms portal and internal pdf 2. need to change document type of vakalatnama 3. need to write written submission instead of vakalatnama	SILVER123
535	11/9/2019	0710102122082019(No.of Docs 0)	0710102122082019/6	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	MANHAR SABHARWAL VS. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/8/2024	no of objection 1. 1 rs court fee missed on vakalatnama	
536	23-07-2024	0710102041922024(No.of Docs 4)	0710102041922024/1	INTERLOCUTORY APPLICATION (I.B.C)/2972(PB)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS. MANOJ GAUR	Rule 11 of NCLT, 2016	7/8/2024	no of objection 1. multiple and extra files need to be delete in dms portal	abhi4064
537	9/12/2022	0710102101672022(No.of Docs 0)	0710102101672022/2	INTERLOCUTORY APPLICATION (I.B.C)/6065(ND)2022	STATE BANK OF INDIA VS. MS MOLIKA GARG	Application under any other provisions- IBC	7/8/2024	1.counsel details missing in index.	
538	22-07-2024	0710102109092019(No.of Docs 1)	0710102109092019/10	COMPANY APPLICATION(IBC)/1511(PB)2019	UDAYAN CHAUDHARI & ASSOCIATES PVT. LTD. VS. ANUSH FINLEASE & CONSTRUCTION PVT. LTD.	Sec 60(5)	6/8/2024	no of objection 1. mismatched pdf of dms portal and pdf (in dms show portal affidavit and pdf show in reply) 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4. alignment of pagination do in same sequence 5. annexures pages need sign with true copy	AteepriyaBhatia
539	23-11-2019	0710120004072018(No.of Docs 3)	0710120004072018/25	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	6/8/2024	please attach the order of compliance by court to upload this IA	sigma.chambers
540	22-10-2019	0710102113052019(No.of Docs 1)	0710102113052019/1	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ SINGH VS. KEMPTOY KONSTRUCTION PRIVATE LIMITED	Sec. 59	6/8/2024	Wrongly Filed. last order of of compliance by court	KAMAL1964
541	13-10-2021	0710102072272021(No.of Docs 0)	0710102072272021/20	COMPANY PETITION (COMPANIES ACT)/176(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/8/2024	no of objection 1. double pagination in volume 1 page no 57 to 184 2. wrong pagination in book marking 64 to 65 change according to index 3 wrong pagination in book marking 188 to 184 change according to index 4 page no 293 to 299 wrong adjustment in alignment 5 double pagination in also 549 reminder 2 this document filled again and again without removing the defects	
542	5/8/2024	0710102085572021(No.of Docs 2)	0710102085572021/15	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	6/8/2024	no of objection 1. book marking mandatory as per index with pagination .	snslegal
543	5/8/2024	0710102085572021(No.of Docs 2)	0710102085572021/14	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	6/8/2024	no of objection 1. book marking mandatory as per index with pagination	snslegal

544	5/10/2023	0710102085602023(No.of Docs 0)	0710102085602023/3	COMPANY PETITION IB (IBC)/642(ND)2023	LAMPSAT MOTORS PRIVATE LIMITED	IBC Section 59	6/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign 3. need nclt last compliance order	
545	5/8/2024	0710102100832023(No.of Docs 2)	0710102100832023/4	TRANSFER PETITION(COMPANIES ACT)/40(PB)2023	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	6/8/2024	1.bookmarking mandatory. and pagination missed	aditidani
546	29-07-2024	0710102090822023(No.of Docs 2)	0710102090822023/7	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	6/8/2024	No of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply	prat_garg
547	23-07-2024	0710102090822023(No.of Docs 1)	0710102090822023/5	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	6/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. write the name of plaintiff on the vakalatnama	prat_garg
548	30-07-2024	0710102026962024(No.of Docs 2)	0710102026962024/3	INTERLOCUTORY APPLICATION (I.B.C)/1820(ND)2024	KOTAK MAHINDRA BANK LTD VS. SEEMA MALHOTRA	Application under any other provisions- IBC	6/8/2024	no of objection 1.25Rs welfare ticket missing 3Rs court fee missing in vakalatnama.	vishalganda
549	30-07-2024	0710102030492024(No.of Docs 2)	0710102030492024/5	COMPANY PETITION IB (IBC)/224(PB)2024	MAXWORTH INFRASTRUCTURES PRIVATE LIMITED VS. MRG INFRABUILD LLP	IBC Under Sec 9	6/8/2024	1.verified place details missing in affidavit.	sonalanand99
550	26-07-2024	0710102039902024(No.of Docs 2)	0710102039902024/3	COMPANY PETITION IB (IBC)/263(ND)2024	CANARA BANK VS. VINOD KUMAR SHARMA	Sec 60(2),Section 95(1)	6/8/2024	ocr missed	hiteshsachar
551	26-07-2024	0710102039952024(No.of Docs 2)	0710102039952024/3	COMPANY PETITION IB (IBC)/281(ND)2024	CANARA BANK VS. ANJALI BHARDWAJ	Sec 60(2),Section 95(1)	6/8/2024	ocr missed	hiteshsachar
552	2/7/2024	0710102055872024(No.of Docs 0)	0710102055872024/2	COMPANY PETITION IB (IBC)/389(PB)2024	VIHAAN43 REALTY PRIVATE LIMITED VS. ROSELAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	6/8/2024	no of objection 1. wrong pagination in book marking 11 to 14 instead of 11 to 19 (extra pages according to index)	
553	2/7/2024	0710102055872024(No.of Docs 0)	0710102055872024/1	COMPANY PETITION IB (IBC)/389(PB)2024	VIHAAN43 REALTY PRIVATE LIMITED VS. ROSELAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	6/8/2024	no of objection 1. extra page after page no 14 missed in book marking and index also 2. pagination missed in pdf after page no 14	
554	30-07-2024	0710102008612022(No.of Docs 2)	0710102008612022/17	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	5/8/2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages ocr 3.notary mismatch with affidavit	singhbhupendra1896
555	18-03-2024	0710102023592024(No.of Docs 0)	0710102023592024/3	INTERLOCUTORY APPLICATION (I.B.C)/2712(ND)2024	DR. JADISH PRASAD MISHRA VS. M/S. AMR INFRASTRUCTURES LIMITED	Sec 60(5)	5/8/2024	1.document file name Wrong upload in pdf. both the documents filed under "proof of service"	
556	18-03-2024	0710102023592024(No.of Docs 0)	0710102023592024/2	INTERLOCUTORY APPLICATION (I.B.C)/2712(ND)2024	DR. JADISH PRASAD MISHRA VS. M/S. AMR INFRASTRUCTURES LIMITED	Sec 60(5)	5/8/2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages sign.	
557	1/8/2024	0710102023762020(No.of Docs 1)	0710102023762020/31	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/8/2024	no of objection 1. book marking mandatory as per index with pagination	AB98

558	29-07-2024	0710102006562022(No.of Docs 6)	0710102006562022/2	CONTEMPT PETITION(COMPANIES ACT)/2(PB)2022	RODEMADAN HOLDINGS LTD. VS. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	Sec 425	5/8/2024	no of objection 1. need every pages sign of pdf of all volume 2. volume wise index missed in volumes 2,3,4,5,in pdf 3. annexures pages need sign with true copy in all volume 4.double pagination 5 missed last compliance order of nclt 6 annexures p19 missed pagination in book marking in volume 4 7 annexures p 19 missed pagination in book marking volume 5	gauravmliberhan
559	25-01-2024	0710102009332024(No.of Docs 0)	0710102009332024/3	INTERLOCUTORY APPLICATION (I.B.C)/692(ND)2024	PANKAJ KUMAR SINGHAL VS. 1. DEPARTMENT OF TRADE AND TAXES THE ASSISTANT COMMISSIONER;	Sec 60(5)	5/8/2024	no of objection 1. need to take affidavit in document type uploading time instead of proof of service	
560	29-07-2024	0710102006562022(No.of Docs 8)	0710102006562022/3	CONTEMPT PETITION(COMPANIES ACT)/2(PB)2022	RODEMADAN HOLDINGS LTD. VS. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	Sec 425	5/8/2024	No OF Objection 1. ALL rejoinder file separately in different slash no 2.index pages need sign at the place of counsel of all rejoinder 3.need every pages sign of all rejoinder 4.missed sign at the last page of rejoinder page at the place of counsel detail of all rejoinder 5.annexures pages need sign with true copy note you uploaded many rejoinder in one diary number with same slash number filled all rejoinder in different slash number	gauravmliberhan
561	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
562	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	

563	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
564	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
565	19-07-2024	0710102105862023(No.of Docs 2)	0710102105862023/9	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	4/8/2024	1.bookmarking mandatory with page numbering	nehagupta
566	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
567	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	

568	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
569	22-07-2024	0710102000532024(No.of Docs 2)	0710102000532024/24	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side of vakalatanama	advgmsingh
570	22-07-2024	0710102000532024(No.of Docs 2)	0710102000532024/24	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side of vakalatanama	advgmsingh
571	22-07-2024	0710102000532024(No.of Docs 2)	0710102000532024/24	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side of vakalatanama	advgmsingh
572	22-07-2024	0710102000532024(No.of Docs 2)	0710102000532024/24	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side of vakalatanama	advgmsingh
573	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
574	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	

575	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
576	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
577	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
578	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
579	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	

580	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
581	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
582	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
583	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
584	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	

585	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
586	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
587	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
588	22-07-2024	0710102012832024(No.of Docs 1)	0710102012832024/4	COMPANY PETITION (COMPANIES ACT)/37(ND)2024	ALOK KUMAR GUPTA VS. SANRACHNA INFRA TECH PRIVATE LIMITED	Sec. 241(1)	4/8/2024	1.document file name wrong upload	nivesh
589	9/7/2024	0710102027652021(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS 5
590	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	

591	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
592	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
593	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
594	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
595	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	

596	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
597	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
598	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
599	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
600	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	

601	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
602	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
603	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
604	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
605	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	

606	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects
607	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects
608	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects
609	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects
610	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects

611	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects
612	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects
613	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects
614	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects
615	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects

616	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
617	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
618	9/7/2024	0710102027652021(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS 5
619	22-07-2024	0710102090822023(No.of Docs 1)	0710102090822023/4	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	4/8/2024	no of objection 1. book marking mandatory as per index with pagination	prat_garg
620	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
621	22-07-2024	0710102027312024(No.of Docs 1)	0710102027312024/4	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2024	CHITRA CHAUDHRY VS. REETESH KUMAR AGGARWAL	Rule 11 of NCLT, 2016	4/8/2024	1.date missing in vakalatnama	SKROUT2022
622	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	

623	20-07-2024	0710102029302024(No.of Docs 2)	0710102029302024/3	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	4/8/2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages true copy in Annexure 3. need every pages ocr	epochlegal77
624	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
625	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
626	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
627	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	

628	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects
629	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects
630	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects
631	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects
632	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects

633	20-07-2024	0710102087232020(No.of Docs 2)	0710102087232020/50	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	4/8/2024	no of objection 1.application need nclt last compliance order 2.improper book marking 3. book marking mandatory as per index with pagination 4. index page missed in book marking 5 annexures page need sign with true copy 6. proof of service not uploaded 7.proof of payment not uploaded	rmlalik2301
634	20-07-2024	0710102087232020(No.of Docs 3)	0710102087232020/51	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	4/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3.1 rs court fee missed on vakalatnama 4 delete extra same copy of vakalatnama	rmlalik2301
635	22-07-2024	0710102042862024(No.of Docs 2)	0710102042862024/1	INTERLOCUTORY APPLICATION (I.B.C)/2624(ND)2024	DRESIER COMMDOITIES PRIVATE LTD VS. CS VEKAS KUMAR GARG	Sec 60(5)	4/8/2024	no of objection 1. missed ocr in pdf	advshivanshu
636	22-07-2024	0710102046912024(No.of Docs 2)	0710102046912024/2	INTERLOCUTORY APPLICATION (I.B.C)/2914(PB)2024	VIKRAM BAJAJ RESOLUTION PROFESSIONAL VS. MR. AYUSH GOEL	Application under any other provisions- IBC	4/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3. double pagination in some pages 4 25 rs welfare ticket missed on vakalatnama	Raghav
637	29-05-2024	0710102046922024(No.of Docs 0)	0710102046922024/2	INTERLOCUTORY APPLICATION (I.B.C)/2913(PB)2024	VIKRAM BAJAJ RESOLUTION PROFESSIONAL VS. MRS. ANITA GOYAL	Application under any other provisions- IBC	4/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3. double pagination in some pages 4 25 rs welfare ticket missed on vakalatnama	
638	23-05-2024	0710102045212024(No.of Docs 0)	0710102045212024/1	INTERLOCUTORY APPLICATION (I.B.C)/3060(ND)2024	REENA AGGARWAL VSATUL MITTAL	Sec 60(5)	4/8/2024	1.bookmarking madatory with page number	
639	21-07-2024	0710102032642023(No.of Docs 1)	0710102032642023/24	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/8/2024	1.incomplete file 2. need index and compliance court order to file the document	garima79
640	21-07-2024	0710102032642023(No.of Docs 1)	0710102032642023/25	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/8/2024	1.incomplete file 2. need index and compliance court order to file the document	garima79

641	22-07-2024	0710102104112022(No.of Docs 3)	0710102104112022/8	COMPANY PETITION (COMPANIES ACT)/38(ND)2023	RAJENDRA NATH BHEL & OTHERS VS. PREM NATH MOTORS PRIVATE LIMITED	Sec. 241(1)	4/8/2024	no of objection 1. missed true copy of every annexures pages reminder this document filled again and again without removing the defects	advkunwararp it
642	22-07-2024	0710102052182024(No.of Docs 1)	0710102052182024/1	INTERLOCUTORY APPLICATION (I.B.C)/3466(ND)2024	DEEPA GUPTA VS. MR. JOGINDER KUMAR SEHGAL	Application under any other provisions- IBC	4/8/2024	no of objection 1. address missed in affidavit 2. pagination missed in book marking as per index 3. delete proof of service instead of write affidavit of uploading time in document type	adv.gupta.ravi nder
643	20-07-2024	0710102056352024(No.of Docs 2)	0710102056352024/1	INTERLOCUTORY APPLICATION (I.B.C)/3435(ND)2024	ASHISH SINGH VS. VASHISHT ESTATE LIMITED	Sec 43(1) r/w Sec 44 (1)	4/8/2024	no of objection 1. book marking mandatory as per index with pagination	rachitmit
644	9/7/2024	0710102027652021(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS 5
645	22-07-2024	0710102079072023(No.of Docs 2)	0710102079072023/5	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)2023	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
646	9/7/2024	0710102027652021(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS 5
647	22-07-2024	0710102079072023(No.of Docs 2)	0710102079072023/5	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)2023	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
648	22-07-2024	0710102079072023(No.of Docs 2)	0710102079072023/5	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)2023	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
649	22-07-2024	0710102079072023(No.of Docs 2)	0710102079072023/5	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)2023	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
650	21-09-2023	0710102081982023(No.of Docs 0)	0710102081982023/2	INTERLOCUTORY APPLICATION (I.B.C)/5264(ND)2023	HERO FINCORP LIMITED VSMR. VIKAS GARG LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	4/8/2024	no of objection 1 pagination missed in book marking as per index 2.missed true copy in annexures every pages 3. double pagination in pdf 4.missed ocr in pdf 5.some page missed sign and true copy both in annexure every pages	

651	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
652	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
653	20-09-2023	0710102081772023(No.of Docs 0)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	4/8/2024	no of objection 1.improper book marking as per index with pagination 2.missed sign in index at the place of counsel 3. book marking mandatory as per index with pagination note this document filled again and again without removing the defects	
654	23-05-2024	0710102045142024(No.of Docs 0)	0710102045142024/1	INTERLOCUTORY APPLICATION (I.B.C)/3059(ND)2024	MR. ARPIT AGARWAL VSATUL MITTAL	Sec 60(5)	2/8/2024	no of objection 1.bookmarking mandatory with page 2.ocr all pages	
655	23-05-2024	0710102045162024(No.of Docs 0)	0710102045162024/1	INTERLOCUTORY APPLICATION (I.B.C)/3056(ND)2024	ARPIT AGARWAL VSATUL MITTAL	Sec 60(5)	2/8/2024	no of objection 1.bookmarking mandatory with page no. 2.ocr all pages	
656	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
657	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
658	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
659	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
660	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
661	24-07-2024	0710102062392021(No.of Docs 2)	0710102062392021/27	COMPANY PETITION IB (IBC)/507(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. NIMITAYA INFOTECH PRIVATE LIMITED	IBC under Sec 7	2/8/2024	1. sign of counsel missing in index	zainkhan
662	29-01-2019	0710102006722019(No.of Docs 0)	0710102006722019/6	MISCELLANEOUS APPLICATION (IBC)/1099(ND)2019	MIND MAKERS COMMUNICATIONS PVT. LTD. VS. TIRUPATI INKS LTD.	Application under any other provisions- IBC	2/8/2024	1.court fee 1rs missing in vakalatnama	

663	18-07-2024	0710102022872024(No.of Docs 1)	0710102022872024/3	INTERLOCUTORY APPLICATION (I.B.C)/2385(ND)2024	NARESH KUMAR BANSAL VSINSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Rule 11 of NCLT, 2016	2/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking	adv.naresh
664	24-07-2024	0710102135182019(No.of Docs 1)	0710102135182019/4	INTERLOCUTORY APPLICATION (IBC)/746(ND)2019	SUNIL KUMAR JAIN	Sec 12(2)	2/8/2024	no of objection 1. some annexures pages missed sign with true copy 2. some pages wrong alignment adjust in pdf 3.report need to be filled separately in different slash number 4.ocr missed in report pdf 5.book marking missed in report pdf	adinath
665	19-07-2024	0710102014822024(No.of Docs 2)	0710102014822024/2	INTERLOCUTORY APPLICATION (I.B.C)/788(ND)2024	ARVIND MITTAL VS. NIKHIL KUMAR GOEL	Sec 66(1)	2/8/2024	no of objection 1. ocr missed in reply	akshaygoel
666	24-07-2024	0710102027652021(No.of Docs 1)	0710102027652021/9	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/8/2024	1.document file name wrong upload in pdf. all docs filed under proof of service	RASTOGIFCS 5
667	24-07-2024	0710102062402021(No.of Docs 2)	0710102062402021/27	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec 7	2/8/2024	1.counsel sign missing in index.	zainkhan
668	24-07-2024	0710102062402021(No.of Docs 2)	0710102062402021/28	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec 7	2/8/2024	1. not signed on last page of ws	zainkhan
669	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
670	9/3/2024	0710102021172024(No.of Docs 0)	0710102021172024/2	COMPANY PETITION IB (IBC)/180(ND)2024	AWAS 36695 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	2/8/2024	no of objection 1.improper bookmarking as per index 2. rejoinder need every pages sign and true copy in Annexure	
671	9/3/2024	0710102021162024(No.of Docs 0)	0710102021162024/2	COMPANY PETITION	AWAS 36698 IRELAND LIMITED	IBC Under Sec 9	2/8/2024	no of objection 1	
672	3/7/2024	0710102048302023(No.of Docs 0)	0710102048302023/5	COMPANY PETITION	DIVYA GUPTA VS. RBL BANK	Section 94(1)	2/8/2024	1.document name wrong	akshaygoel
673	23-05-2024	0710102045182024(No.of Docs 0)	0710102045182024/1	INTERLOCUTORY APPLICATION (I.B.C)/3053(ND)2024	ANIL KUMAR AGARWAL VSATUL MITTAL	Sec 60(5)	2/8/2024	no of objection 1.bookmarking mandatory with page no. 2.ocr all pages	
674	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
675	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
676	27-05-2023	0710102048092023(No.of Docs 0)	0710102048092023/4	COMPANY PETITION IB (IBC)/405(PB)2023	MAGIC HOSPITALITIES PRIVATE LIMITED	IBC Section 59	2/8/2024	1.index missing in bookmarking	
677	29-01-2019	0710102006722019(No.of Docs 0)	0710102006722019/7	MISCELLANEOUS APPLICATION (IBC)/1099(ND)2019	MIND MAKERS COMMUNICATIONS PVT. LTD. VS. TIRUPATI INKS LTD.	Application under any other provisions- IBC	2/8/2024	1.file it in different slash 2. last order or complainece order missing	
678	23-05-2024	0710102045252024(No.of Docs 0)	0710102045252024/1	INTERLOCUTORY APPLICATION (I.B.C)/3061(ND)2024	REENA AGGARWAL VSATUL MITTAL	Sec 60(5)	2/8/2024	1.bookmarking mandatory with page no.	

679	4/5/2023	0710102041192023(No.of Docs 0)	0710102041192023/9	COMPANY PETITION IB (IBC)/327(ND)2023	HEALTHIANS RESEARCH CENTRE PRIVATELIMITED VS. NAYATI HEALTHCARE & RESEARCH NCR PRIVATELIMITED	IBC Under Sec 9	2/8/2024	no of objection 1.bookmarking mandatory with pagination	
680	17-07-2024	0710102098092023(No.of Docs 2)	0710102098092023/8	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	2/8/2024	no of objection 1.pdf not clear 2.affidavit missing 3.pagination missing in bookmarking 4.ocr missing in pages	office.soumya dubey
681	28-04-2021	0710102033002021(No.of Docs 0)	0710102033002021/7	COMPANY PETITION (COMPANIES ACT)/115(ND)2021	PARAMOUNT BLANKETS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 272 of the Companies Act , 2013	2/8/2024	no of objection 1. affidavit and vakalatnama filled separately in different slash number 2. book marking and index paged missed in vakalatnama pdf. 3. book marking mandatory as per index with pagination	
682	30-07-2024	0710102028092023(No.of Docs 2)	0710102028092023/5	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)2023	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	2/8/2024	1.both document file separate slash.	Eshna Kumar
683	13-01-2023	0710102005102023(No.of Docs 0)	0710102005102023/2	COMPANY PETITION (COMPANIES ACT)/12(PB)2023	SHABIH UH RAHMAN KHAN VS. MAXIMA GLASS PRIVATE LIMITED AND ORS.	Sec. 241(1),Sec. 242(4)	2/8/2024	no of objection 1. pagination missed in book marking as per index 2. reply 1 to 31 missed in book marking as per index	
684	13-01-2023	0710102005102023(No.of Docs 0)	0710102005102023/2	COMPANY PETITION (COMPANIES ACT)/12(PB)2023	SHABIH UH RAHMAN KHAN VS. MAXIMA GLASS PRIVATE LIMITED AND ORS.	Sec. 241(1),Sec. 242(4)	2/8/2024	no of objection 1. pagination missed in book marking as per index 2. reply 1 to 31 missed in book marking as per index	
685	13-01-2023	0710102005102023(No.of Docs 0)	0710102005102023/2	COMPANY PETITION (COMPANIES ACT)/12(PB)2023	SHABIH UH RAHMAN KHAN VS. MAXIMA GLASS PRIVATE LIMITED AND ORS.	Sec. 241(1),Sec. 242(4)	2/8/2024	no of objection 1. pagination missed in book marking as per index 2. reply 1 to 31 missed in book marking as per index	
686	25-07-2024	0710102024502024(No.of Docs 1)	0710102024502024/2	INTERLOCUTORY APPLICATION (I.B.C)/1620(ND)2024	SHIV SHANKAR BANSAL VS. ANSHUL GUPTA	Sec 60(5)	2/8/2024	no of objection 1. index page missed sign at the place of counsel detail	PIYUSH_BERIWAL
687	29-07-2024	0710102002952021(No.of Docs 2)	0710102002952021/8	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need ocr in pdf	Ashashank2@
688	13-01-2023	0710102005102023(No.of Docs 0)	0710102005102023/2	COMPANY PETITION (COMPANIES ACT)/12(PB)2023	SHABIH UH RAHMAN KHAN VS. MAXIMA GLASS PRIVATE LIMITED AND ORS.	Sec. 241(1),Sec. 242(4)	2/8/2024	no of objection 1. pagination missed in book marking as per index 2. reply 1 to 31 missed in book marking as per index	
689	9/7/2024	0710102058192024(No.of Docs 0)	0710102058192024/2	INTERLOCUTORY APPLICATION (I.B.C)/3646(ND)2024	INTERARCH BUILDING PRODUCTS PRIVATE LIMITED VS. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	Application under any other provisions- IBC	2/8/2024	1.affidavit missing in pdf	

690	8/4/2024	0710102029382024(No.of Docs 0)	0710102029382024/4	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	2/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need to paste court fee on vakalatnama 3. pagination missed in pdf	
691	24-07-2024	0710102058192024(No.of Docs 2)	0710102058192024/1	INTERLOCUTORY APPLICATION (I.B.C)/3646(ND)2024	INTERARCH BUILDING PRODUCTS PRIVATE LIMITED VS. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	Application under any other provisions- IBC	2/8/2024	1.affidavit missing in pdf	charusangwan
692	29-07-2024	0710102102492020(No.of Docs 1)	0710102102492020/10	COMPANY APPLICATION(COMPANIES ACT)/653(PB)2020	ESQUIRE ELECTRONICS INDIA VS. NETHERLAND INDIA COMMUNICATION ENTERPRISES LIMITED	Rule 32	2/8/2024	no of objection 1. file not uploaded 2. uploaded only proof of service	BERIMANU
693	19-07-2024	0710102033252024(No.of Docs 3)	0710102033252024/2	INTERLOCUTORY APPLICATION (I.B.C)/2537(ND)2024	GST AND CENTRAL EXCISE	Sec 60(5)	2/8/2024	no of objection 1. missed book marking mandatory as per index with pagination in both volume 2.master index page missed in book marking 3. volume wise index missed in book marking and pdf in both volume 4. blank page of proof of service 5. rejoinder need proof of service	prasenjeetm
694	19-07-2024	0710102033712024(No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed sign with true copy 5. page cutting of page no 20	vimalkumar_i rp
695	19-07-2024	0710102033712024(No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed sign with true copy 5. page cutting of page no 20	vimalkumar_i rp
696	24-07-2024	0710102033712024(No.of Docs 1)	0710102033712024/4	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	1.welfare ticket 25rs missing in vakalatnama	vimalkumar_i rp

697	19-07-2024	0710102033712024(No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed sign with true copy 5. page cutting of page no 20	vimalkumar_i rp
698	19-07-2024	0710102033712024(No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed sign with true copy 5. page cutting of page no 20	vimalkumar_i rp
699	19-07-2024	0710102043062022(No.of Docs 2)	0710102043062022/8	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	2/8/2024	no of objection 1.welfare ticket 25rs missing and 1rs court fee missing in vakalatnama	V MATHUR1047 2007
700	29-04-2022	0710102033962022(No.of Docs 0)	0710102033962022/7	COMPANY PETITION IB (IBC)/518(ND)2022	ICICI BANK LIMITED VS. MR. CHANDER MOHAN SETHI	Section 95(1)	2/8/2024	no of objection 1. improper book marking as per index with pagination 2.missed ocr in pdf 3.page 27 and 62 not readable 4 hindi pages need english translate copy	
701	1/8/2024	0710102022292022(No.of Docs 2)	0710102022292022/12	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATIONSYSTEMS PRIVATE LIMITED. VS. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec 9	2/8/2024	no of objection 1. missed CP(IB) NO. IN PDF WITH INDEX also in every pages	zainkhan
702	30-07-2024	0710102047412024(No.of Docs 2)	0710102047412024/4	INTERLOCUTORY APPLICATION (I.B.C)/2938(ND)2024	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder this document filled again and again without removing the defects	advshivanshu
703	30-07-2024	0710102047412024(No.of Docs 2)	0710102047412024/4	INTERLOCUTORY APPLICATION (I.B.C)/2938(ND)2024	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder this document filled again and again without removing the defects	advshivanshu

704	30-07-2024	0710102047412024(No.of Docs 2)	0710102047412024/4	INTERLOCUTORY APPLICATION (I.B.C)/2938(ND)2024	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder this document filled again and again without removing the defects	advshivanshu
705	30-07-2024	0710102047412024(No.of Docs 2)	0710102047412024/4	INTERLOCUTORY APPLICATION (I.B.C)/2938(ND)2024	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder this document filled again and again without removing the defects	advshivanshu
706	18-08-2022	0710102066712022(No.of Docs 0)	0710102066712022/18	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA VS. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	1/8/2024	no of objection 1. affidavit of compliance need last compliance order of ncti	
707	17-07-2024	0710102062842022(No.of Docs 3)	0710102062842022/11	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2022	ASHMEET SINGH BHATIA VSSACHIN SINGH	Sec 60(5)	1/8/2024	no of objection 1. some pages have not ocr missed in pdf 2. some Hindi pages have missed english translate copy in volume 1 3.some pages have missed sign with true copy 4. missed master index in book marking reminder 2 this document refilled again and again without removing the defects	Sonam Sharma
708	22-07-2024	0710102017762023(No.of Docs 4)	0710102017762023/3	COMPANY PETITION (COMPANIES ACT)/54(ND)2023	NISARG HARSHAD VAGHELA VS. NIHO CONSTRUCTION LIMITED	Sec. 59	1/8/2024	no of objection 1.1 rs court fee missed on vakalatanama 2. date missed on vakalatanama	vkathuria
709	17-07-2024	0710102062562022(No.of Docs 3)	0710102062562022/6	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2022	ASHMEET SINGH BHATIA	Sec 60(5)	1/8/2024	no of objection 1. some pages have not ocr missed in pdf 2. some hindi pages have missed english translate copy in volume 1 reminder 2 this document refilled again and again without removing the defects	Sonam Sharma
710	17-07-2024	0710102070472022(No.of Docs 1)	0710102070472022/2	COMPANY PETITION IB (IBC)/766(ND)2022	INTEC CAPITAL LIMITED VS. MEERA SHARMA	Section 95(1)	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking	NCLTMATTE R@INTEC
711	1/2/2024	0710102010932024(No.of Docs 0)	0710102010932024/1	INTERLOCUTORY APPLICATION (I.B.C)/900(ND)2024	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. ATUL MITTAL RESOLUTION PROFESSIONAL	Sec 60(5)	1/8/2024	no of objection 1. hindi portion in reply need english translation	

712	17-07-2024	0710102034922024(No.of Docs 3)	0710102034922024/2	COMPANY PETITION IB (IBC)/252(ND)2024	TECHXPRT FACILITIES INDIA PRIVATE LIMITED VS. EFS FACILITIES SERVICES(INDIA) PRIVATE LIMITED	IBC Under Sec 9	1/8/2024	no of objection 1.missed master index in book marking 2. book marking mandatory as per index with pagination both volume 3.missed volume wise index in both volume 4. index missed in pdf in volume 2	vasantr
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